

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL WESTERN ZONE, PUNE

ZONE, PUNE

Execution Application No. 10/ 2022

IN

Original Application No. 69/2021



MR. MAHENDRA GOVIND HASBNIS)

Age about -59 years, Occupation- Agriculturist and)

Business Residing at Survey No. 408/7, Limbfata,)

Mumbai- Pune Road, Talegaon Dabhade, Taluka)

Maval, District Pune- 410506 Contact No. -)

+917083426105)

... Applicant

Email-mahendrasahabnis30@gmail.com

Vs.

1. CIKAUTOXO INDIA PVT. LTD.)

A Public Limited Company incorporated)

Under the provisions of the Indian Companies Act,)

1956 having its registered address at: Survey No.)

662, Pune- Mumbai Road, Talegaon- Dabhade,)

Pune- 410506)

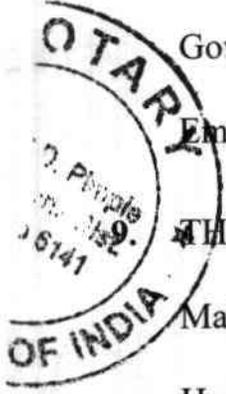
Email- cikautxo@cikautxo.com)

2. ALEJANDRO ARANZABAL GOMTEZ)

Email- mmendibe@cikautxo.com)

3. JOSE ALBERTO AGIRREGOMEZKORTA)
 ARANTZETA)
 Email- mmendibe@cikautxo.com)
4. INIGO EDUARDO LASCURAIN PAGEEGUI)
 Email- mmendibe@cikautxo.com)
5. MIGUEL ANGEL MENDIVE)
 AURRECOECHEA)
 Email- mmendibe@cikautxo.com)
6. ANTARA NANDI)
 Email- mmendibe@cikautxo.com)
 No. 2 to 6 are the Directors of Cikautxo India Pvt)
 Ltd, having their Office at Survey No. 662, Pune-)
 Mumbai Road, Talegaon- Dabhade, Pune- 410506)
 Email- cikautxo@cikautxo.com)
7. THE SECRETARY)
 Ministry of Environment, Forest and Climate)
 Change, Having office at Indira Paryavaran)
 Bhavan, Jorbagh Road, New Delhi 110003)
 Email- manju.pandey@nic.in)
8. PRINCIPAL SECRETARY)
 Environment Department,)





Government of Maharashtra, Mumbai 400032.)

Email- mah.env@nic.in)

THE MEMBER SECRETARY,)

Maharashtra Pollution Control Board,)

Having its office at- Kalpataru Point, 3rd Floor,)

Opp. Cineplanet, Sion East, Mumbai- 40022.)

10. REGIONAL OFFICER PUNE II,)

Jog Centre, 3rd Floor, Wakdewadi, Old- Pune)

Mumbai Highway, Pune- 411003)

Email- ropune@mpcb.gov.in)

)... Respondents



AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT NO. 1 to 6

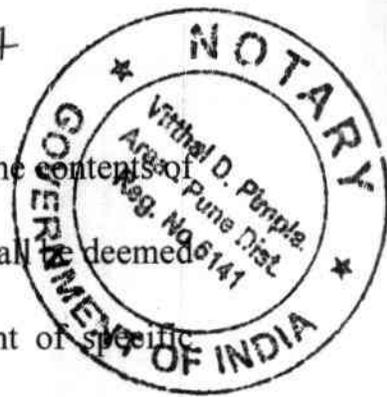
I/We, MIGUEL ANGEL MENDIVE AURRECOECHEA, Age 51 years, Occupation: Service, Respondent No. 5 abovenamed, having my office at Survey No. 662, Pune- Mumbai Road, Talegaon Dabhade, Pune- 410506, do hereby state on solemn affirmation as under -

1. I am working as the Chief Executive Officer of Respondent No. 1 company w.e.f. July 2019. I have been duly authorised to file the present Affidavit by Respondent Nos. 1 to 6. I am aware of the facts involved in the present case on the basis of the records maintained by Respondent No. 1 in its ordinary course

of business. I am, therefore, competent to depose to the statements in the present Affidavit.

2. By an Order dated 22nd March 2023, this Hon'ble Tribunal was pleased to constitute a Joint Committee comprising of – (i) Central Pollution Control Board (CPCB); (ii) Secretary, Department of Animal Husbandry; and (iii) Maharashtra Pollution Control Board (MPCB). The said Joint Committee was directed to verify the claim for personal compensation of the Applicant to the extent of Rs. 3,10,41,600/-. Pursuant thereto, the said Joint Committee has filed Joint Committee Report dated 14th August 2023 ("**Joint Committee Report**"). I have perused a copy of the said Joint Committee Report and I am filing the present Affidavit in reply on behalf of Respondent Nos. 1 to 6 to deal with the observations in paragraph 4.3 thereof.
3. At the outset, I repeat, reiterate and confirm the contents of the following pleadings filed by the answering Respondents in the present proceedings – (i) Affidavit in Reply dated 12th December 2022 in Execution Application No. 10 of 2022; (ii) the Affidavit in Rejoinder dated 24th February 2023 in Execution Application No. 10 of 2022; and (iii) the Affidavit in Reply dated 22nd May 2023 in IA No. 66 of 2023 in Execution Application No. 10 of 2022. I deny each and every statement, averment, allegation and/or contention in the said Joint Committee Report that is contrary to or inconsistent with the pleadings of the answering Respondents set out hereinabove or what is set out hereinafter in





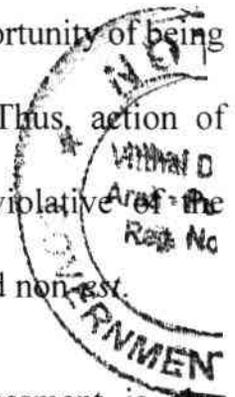
the present Affidavit. The answering Respondents do not admit the contents of the said Joint Committee Report and nothing contained therein shall be deemed to be admitted by any of the answering Respondents for want of specific traverse.

4. At the further outset, I submit that the observation contained in paragraph 4.3 of the said Joint Committee Report is beyond the scope of the directions issued by this Hon'ble Tribunal in the said Order dated 22nd March 2023 whereby the Joint Committee was constituted. The Joint Committee was only directed to verify the claim for personal compensation made by the Applicant in the present proceedings and nothing more.

5. Without prejudice to the aforesaid and in any event, the answering Respondents submit that the purported assessment of environmental damage made by the Maharashtra Pollution Control Board ("MPCB") in their Affidavit dated 9th February 2023 and referred to in paragraph 4.3 of the Joint Committee Report ("**the impugned assessment**") is illegal, baseless and untenable, *inter alia*, on the following grounds, which are without prejudice to one another and in the alternative -

5.1. The impugned assessment by MPCB is contrary to the directions contained in the Order dated 17th January 2022 passed by this Hon'ble Tribunal in Original Application No. 69 of 2021. Under the said Order, it has been specifically directed that assessment shall be done by MPCB

only after giving an opportunity of hearing to the answering Respondents. Admittedly, no proceedings as mandated in law were held by MPCB before arriving it at the impugned assessment. The answering Respondents were neither given any notice nor any opportunity of being heard before arriving at the impugned assessment. Thus, action of MPCB in arriving at the impugned assessment is violative of the principles of natural justice and thus, void, arbitrary and non-est.



- 5.2. Further, as set out hereinabove, the impugned assessment is also contrary to the said Order dated 17th January 2022. Under the said Order, it has been specifically directed that assessment shall be done by MPCB only after giving an opportunity of hearing to the answering Respondents. However, MPCB has not complied with the direction to afford an opportunity of hearing before passing any order of assessment. Admittedly, no formal order was passed in compliance with the said Order and the impugned assessment of Rs. 1,02,56,250/- was communicated only on 7th February 2023, vide the said Affidavit filed by MPCB in the present proceedings. The present proceedings are in execution of the said Order dated 17th January 2022. Thus, it is not permissible to travel beyond the scope of the said Order in the present proceedings. Further, an action contrary to or in breach of the said Order cannot be countenanced by this Hon'ble Tribunal.



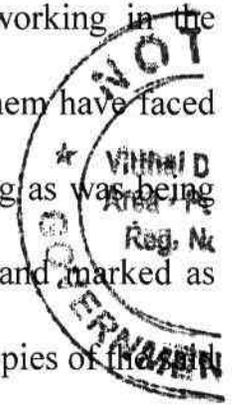
5.3. MPCB, while arriving at the impugned assessment has not considered various documents and material which was before MPCB, and which material is relevant for the purpose of assessment of any purported damage to the environment. Thus, the impugned Assessment is perverse and unsustainable. Amongst others, MPCB has not considered the following -



- (i) Letter dated 15th May 2019 addressed by Respondent No. 1 to MPCB in response to the Show Cause Notice dated 9th May 2019. Along with the said letter, Respondent No. 1 had, *inter alia*, enclosed Source Emission Report conducted in March 2019 and May 2019 to determine the quality of emissions from the stack attached to the boilers. The said Reports showed that all emissions were within the MPCB limits. Hereto annexed and marked as **Exhibit "A"** is a copy of the said letter dated 15th May 2019 addresses by Respondent No. 1 to MPCB along with its enclosures.
- (ii) Letters dated 26th February 2020 and 25th September 2020 addressed by Respondent No. 1 to MPCB in response to the Interim directions dated 19th December 2019. By the said letters, Respondent No. 1 – (a) stated that it was sincerely operating the air pollution control system continuously as well as carrying out self-monitoring of the stack emission;

(b) set out, in detail, the measures being taken by Respondent No. 1 in the operation of air pollution control systems; (c) stated that it was compliant with all MPCB norms and conditions of the Consent to Operate; and (d) stated that around 300 employees were working in the factory of Respondent No. 1 and none of them have faced any effect of the purported carbon poisoning as was being alleged by the Applicant. Hereto annexed and marked as **Exhibits "B-1" & "B-2"** respectively are copies of the letters dated 26th February 2020 and 25th September 2020 addressed by Respondent No. 1 to MPCB respectively.

- (iii) Letter dated 10th November 2020 addressed by Respondent No. 1 to MPCB. In the said letter, apart from setting out, in detail, the measures being taken by Respondent No. 1 towards operating the air pollution control systems, Respondent No. 1 also enclosed Stack Monitoring Report dated 6th November 2020 whereby it was found that the emissions were within limits as set out in the Consent to Operate issued by MPCB. Hereto annexed and marked as **Exhibit "C"** is a copy of the said letter dated 10th November 2020 addressed by Respondent No. 1 to MPCB.





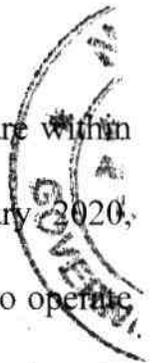
- (iv) Letter dated 16th February 2021 addressed by Respondent No. 1 to MPCB. By the said letter, Respondent No. 1 set out that it was sincerely operating the air pollution control systems continuously as well as carrying out self-monitoring of the stack emission. In the said letter, Respondent No. 1 has also set out, in detail, the measures being taken by Respondent No. 1 in that regard. Hereto annexed and marked as **Exhibit "D"** is a copy the said letter dated 16th February 2021 addressed by Respondent No. 1 to MPCB.

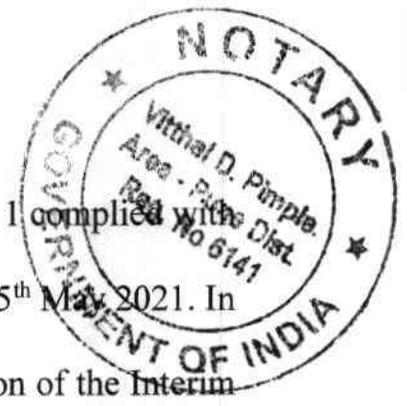
5.4. In the impugned assessment, MPCB has considered 26th November 2019 as the starting point for calculating the number of days of violation and has considered 25th May 2021 as the date where compliance was verified by MPCB officials. The aforesaid methodology is entirely baseless and arbitrary for the following reasons –

- (i) 26th November 2019 is the date on which MPCB issued a show cause notice calling upon Respondent No. 1 to show cause as to why the manufacturing activity should not be directed to be closed down;
- (ii) It is only on 19th December 2019 that MPCB issued Interim Directions directing Respondent No. 1 to upgrade existing APCs

system to achieve consent standard within 2 months and submit fresh bank guarantee of Rs. 25,000/- towards compliance of consent conditions.

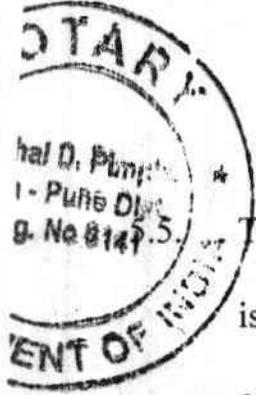
- (iii) Without prejudice to its contention that all emissions are within MPCB limits, by the said letter dated 26th February 2020, Respondent No. 1 informed MPCB of the steps taken to operate the air pollution control system continuously and also that the bank guarantee of Rs. 25,000/- has been submitted in compliance with the said Interim Directions. As stated hereinabove, the aforesaid has not been taken into account by MPCB while arriving at the impugned assessment.
- (iv) Further, as set out hereinabove, by its letters dated 25th September 2020 and 10th November 2020, Respondent No. 1 has placed on record that all emissions from the stack of Respondent No. 1 were within MPCB limits. However, this has also not been considered by MPCB.
- (v) The record shows that on 9th April 2021, MPCB issued fresh Interim Directions, *inter alia*, directing Respondent No. 1 to shift the fuel of the boiler from furnace oil to LPG within 2 months and submit a bank guarantee of Rs. 50,000/-. Admittedly, within the said time period of 2 months provided under the said Interim





Directions dated 9th April 2021, Respondent No. 1 complied with the same as recorded in the Visit Report dated 25th May 2021. In view thereof, there is no question of any violation of the Interim

Directions dated 9th April 2021.

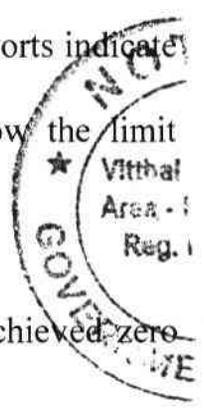


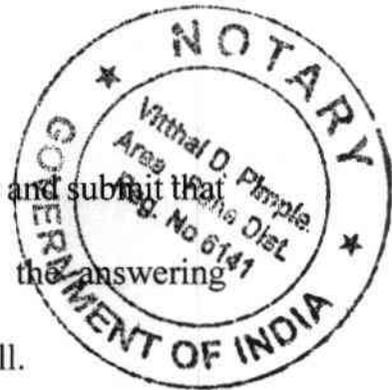
The formula adopted by MPCB for arriving at the impugned assessment is on the basis of the judgment of this Hon'ble Tribunal in O.A. No. 593 of 2017 (*Paryavaran Suraksha Samiti vs. Union of India*). The said formula is only applicable for determining compensation on account of damage to environment arising from non-functioning or other breaches qua sewerage treatment plants and not in respect of purported damage to environment from air pollution. Further, the said formula, as is evident from the judgment in *Paryavaran Suraksha Samiti (supra)*, is restricted to NCR Delhi. Further, the indices and factors are region specific. Therefore, the said formula has no applicability in the facts of the present case and the impugned assessment is, therefore, entirely unsustainable, baseless and arbitrary.

5.6. MPCB has failed to consider the following material facts before arriving at the impugned assessment –

- (i) In 2018, Respondent No. 1 installed a full proof dust collector cum wet scrubber system with 30-meter stack height, dry scrubber system instead of wet scrubber and that it undertook

stack monitoring at regular intervals. Respondent No. 1 installed a state of the art Chimney system, stack material M.S., stack height 30 meters from base, stack diameter 2 meters. Stack Monitoring Reports and the Source Emission Analysis Reports between the years 2019 and 2021 are annexed hereto and marked as **Exhibit "E"**. The Source Emission Analysis Reports indicate the carbon particulate matter, which is well below the limit prescribed by MPCB.

- 
- (ii) The exhaust system which was already in place achieved zero discharge of carbon particle emission.
 - (iii) Respondent No. 1 undertook SS dry type scrubber filter cleaning every 15 days and boiler internal tube cleaning every month.
 - (iv) Burner fuel and air ratio frequency are set by third party using analyzer.
 - (v) Respondent No. 1 enhanced its system and modified the dust collector with dust removal arrangement with two sonic horns and rotary actuator.
 - (vi) The boiler burner flame was changed from furnace oil to LPG Gas thereby ruling out any carbon particle emission.



6. In the aforesaid circumstances, the answering Respondents state and submit that they have not caused any damage to the environment and the answering Respondents are not liable to pay any amount as alleged or at all.

Whatever is stated hereinabove is true and correct to the best of my knowledge believe and information and I have put my signature hereunder at Pune on this 29th day of

November
2023.

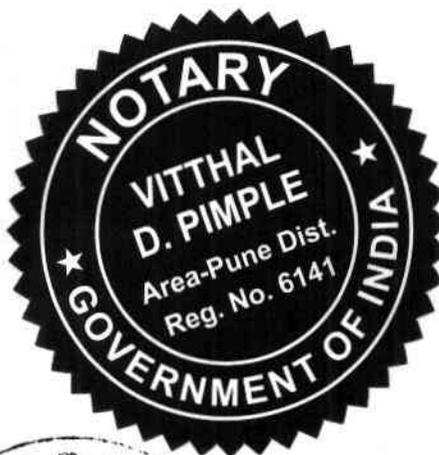
L. Pimple
Pune Dist
0.6141

M/S. Dhruve Liladhar & Co.

Partner
Advocates for the Respondent Nos. 1 to 6



Miguel Angel Mendive
Aurrecoechea
For Respondent Nos. 1 to 6



BEFORE ME

VITTHAL D. PIMPLE
ADVOCATE & NOTARY
GOVT. OF INDIA
CHINCHWAD, PUNE

NOTED AND REGISTERED
AT SERIAL NUMBER 4024 / 25

29 NOV 2023

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL WESTERN ZONE,
PUNE**

Execution Application No. 10/ 2022

In

Original Application No. 69/2021

Mr. Mahendra Govind Hasbnis

... Applicant

Versus

Cikautxo India Pvt. Ltd

& Ors.

... Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF
RESPONDENT NO. 1 to 6**

Dated this day of November, 2023.

M/S. DHRUVE LILADHAR & CO.
Advocates for the Respondent Nos. 1 to 6
61/62, Free Press House, 6th Floor,
215, Free Press Journal Marg,
Nariman Point,
Mumbai - 400 021.
Office: 022-6760 6000
Mobile: 98210 97067
Advocates' Code No. 29014

Date: 15.05.2019

To,
The Regional Officer Maharashtra
Pollution Control Board,
Third Floor, Jog Centre, Mumbai Pune Road,
Wakdevadi, Shivajinagar, Pune — 411003

Subject: Reply to show cause notice

Reference: Your SCN date 09/05/2019 letter number ROP190509-FTS-0116 received by email on 09/05/2019

Dear Sir,

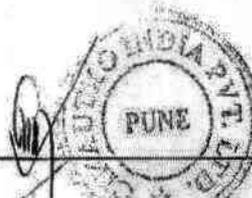
We have received above referred SCN by email on 09/05/2019, accordingly we are submitting our reply as below-

1. Our neighbour Mr. Hasabnis is frequently submitting complaints to various Government Authorities with malafide intention. He used to visit our industry illegally & demands for money and threats that if we will not pay him money, he will lodge complaint to various government departments. It is therefore requested to verify the truth before taking any action against us.
2. We have steam boilers (2 nos, one is in standby) for vulcanization process and the fuel used is best quality furnace oil. For air pollution control, we have provided dust collection system followed by dry scrubber to the boiler and also provided stack of 30 Meters height to the boiler. We are sincerely operating the air pollution control system continuously & also regularly carrying out self-monitoring the stack emission (Copy of stack monitoring report of March & May 2019 is attached herewith). It is very much clear from the reports that the quality of emission is qualifying the prescribed norms and you will agree the same with us.
3. We have constructed compound wall & over this wall green cloth was provided, a barrier to prevent any nuisance to Mr. Hasabnis. However he has started demolishing the compound wall & damaging the green cloth. He is dumping the cow dung in our premises frequently & threatens our company employees too. We have lodged complaint against Mr. Hasabnis in Talegaon police station due to his nuisance activity (Copy of complaint filed to police station is attached herein).
4. The location of our industry as well as property of Mr. Hasabnis is adjacent to Mumbai- Pune old highway & there is heavy traffic movement of vehicles daily on this road. Vehicle emission can also be another source of dust emissions and other industries in the same area are contributing also. It is requested to verify this point.

Received on Dt. 16/5/19
SB
Clerk
R. O. M. P. C. B. Pune

Cikautxo India Private Limited

Survey Number 662, Old Pune - Mumbai Highway, Talegaon Dabhade, Taluka Maval,
District Pune-410 506, Maharashtra, India. Phone: 0091-2114-660100;
Fax: 0091-2114-660115 website: www.cikautxo.in CIN: 1125199PN2011PTC138415



1000

1000

1000

1000

5. In our industry about 350-400 employees are working & none of the employees have faced any effect of carbon poisoning from last 20 years of commissioning of industry. Mr. Hasabnis has quoted wrong facts about poisoning to his cow due to carbon emissions from our industry. We are not at all using any chemicals in our process, hence there is no question of poisoning. In fact, if there is any poisoning, employees will suffer first before the cows of Mr. Hasabnis. It is therefore humbly requested to consider this fact before deciding any conclusion.

6. We have planned to do intensive tree plantation towards the compound wall adjacent to Mr. Hasabnis in the upcoming monsoon too. We are putting our sincere efforts for operating the pollution control system & not causing any nuisance in the surrounding area.

In view of above, it is request to verify the facts quoted by us & not to initiate any further legal action against us.

Kindly acknowledge the receipt of the same.

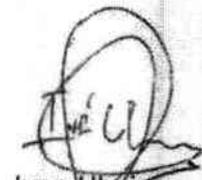
Thanking You,

Yours Faithfully,

For Cikautxo India Private Limited


Vinod Mate
Head - HR & Administration




Ivan Uberra
Chief Executive Officer

Encl:

- Latest Boiler Testing Report (March & May 2019)
- Copy of complaint filed to police station against Mr. Hasabnis
- Photos of cow dung
- Latest Report for Boiler Chimney scrubber filter cleaning

Copy for information & necessary action to:

Sub Regional Officer (S.R.O.), Maharashtra Pollution Control Board (MPCB), Pune.

TEST CERTIFICATE

Report No: GESEC/2019-20/05/769	Date of Report	15/05/2019
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.	Date of Sampling	13/05/2019
	Start Date of Analysis	13/05/2019
	End Date of Analysis	15/05/2019
	Sample Location	1BA Boiler Chimney (Nylon)
	Sample Details	Stack
Sample Collected By	Time of Sampling	13:00
	Shlok Consultancy Services	

Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	378	°K	
6.	Differential Pressure	4.0	mmWG	
7.	Velocity	7.3	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	25704.99	NM ³ /Hr	
11.	Particulate Matter	56.4	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	10.2	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	6.2	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	12.3	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50

Remark(s):

- > All above results are well within MPCB Limit.
- > N.S. - Not Specified
- > BDL - Below Detectable Limit.

ANALYZED BY-

[Signature]



AUTHORIZED SIGNATORY-

[Signature]

Terms and conditions

1. The report is refer only to the sample tested and not applies to the full.
2. The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
3. The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
4. Samples will be reported in a period of seven (7) days after completion of analysis. Longer retention periods can be arranged on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ sampled by customer and not reveal to third party unless required by the statutory or legal requirement.
6. MoEF approved lab by Govt. of India From date 09/02/2017 to 08/02/2022



GREEN ENVIROSAFE
Engineers & Consultant Pvt. Ltd.

Sundry No-1405/06, Mayur Residency, Shop No-16, 2nd Floor, Sanaswad, Tarapur, Pune-412308.
Mob - 9545084820 | E-mail-gesec12@gmail.com | www.greenenvirosafe.co.in
CIN No. : U74602PN2013PTC140666

Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE				
Report No: GESEC/2018-19/03/6936		Date of Report		28/03/2019
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, Talegaon Dabhade, Tal- Maval, Dist- Pune.		Date of Sampling		21/03/2019
		Start Date of Analysis		22/03/2019
		End Date of Analysis		28/03/2019
		Sample Location		IBR Boiler Chimney (Nylon)
		Sample Details		Stack
		Time of Sampling		12:30
Sample Collected By		Shlok Consultancy Services		
Source Emission Analysis Report				
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	365	°K	
6.	Differential Pressure	4.4	mmWG	
7.	Velocity	7.61	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	27435.5	NM ³ /Hr	
11.	Particulate Matter	52.52	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	9.3	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	6.12	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	14.2	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50
Remark(s): ➤ All above results are well within MPCB Limit. ➤ N.S.: - Not Specified ➤ BDL - Below Detectable Limit.				
ANALYZED BY:				AUTHORIZED SIGNATORY:

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors in (diluting temperature, humidity, pressure, retention time etc).
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ issued by customer and not reveal to third party unless required by the statutory or legal requirement.

M

Ref: CIPL/HR/Legal/12/2018
Date: 18/12/2018

To,
The Police Inspector,
Talegaon Dabhade Police Station,
Tal - Maval, Dist - Pune
410506, Maharashtra.

Attend: Mr. Jadhav / Mr. Narayan Pawar

Complaint against Mr. Mahendra Govind Hasabnis

Subject: Damaging to the company property and trying to steal company assets and things that are belonging to company.

Dear Sir,

This is with reference to our last complaint submitted to police station dtd August 03, 2018 that our neighbor Mr. Mahendra Govind Hasabnis has broken the company wall compound and throwing the cow shit in our company premises to damage our property; such acts will be done with the purpose or intention of stealing something from company premises.

We will also like to inform you that this is not the first time he has done this act, on the basis on mutual understanding and human courtesy we were informing him for not to do such things but now we have realized that the person is not in condition to understand and we have fear that such acts is only be done with the purpose of stealing or rob something from our premises.

As we are manufacturer of rubber hoses and nylon pipes, there are various raw materials and other costly things kept in our premises which can be easily stolen by Mr. Mahendra Govind Hasabnis the way he has broken the company safety wall compound.

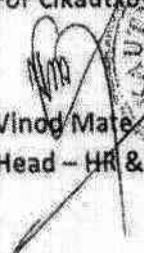
We would like to bring your notice that he has not only broken the wall compound but every day he is throwing cow shit in our premises with the intension to damage our property due to which we are unable to make the material movement in our premises.

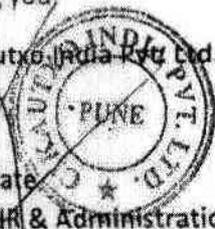
o/c

Therefore, we request you to please register our complaint and help us make the further process as per law.

Thanking you,

For Cikautxo India Pvt. Ltd.


Vinod Mate
Head - HR & Administration



Handwritten:
H. Jadhav
10/12/18
Date - 7/1/19
74-25

नोटिस

(क्रि. प्रो. कोड कलम १४९ अन्वये)

प्रति

श्री. हसबनिस,
स. लिबफाटा, तळेगाव राभाडे

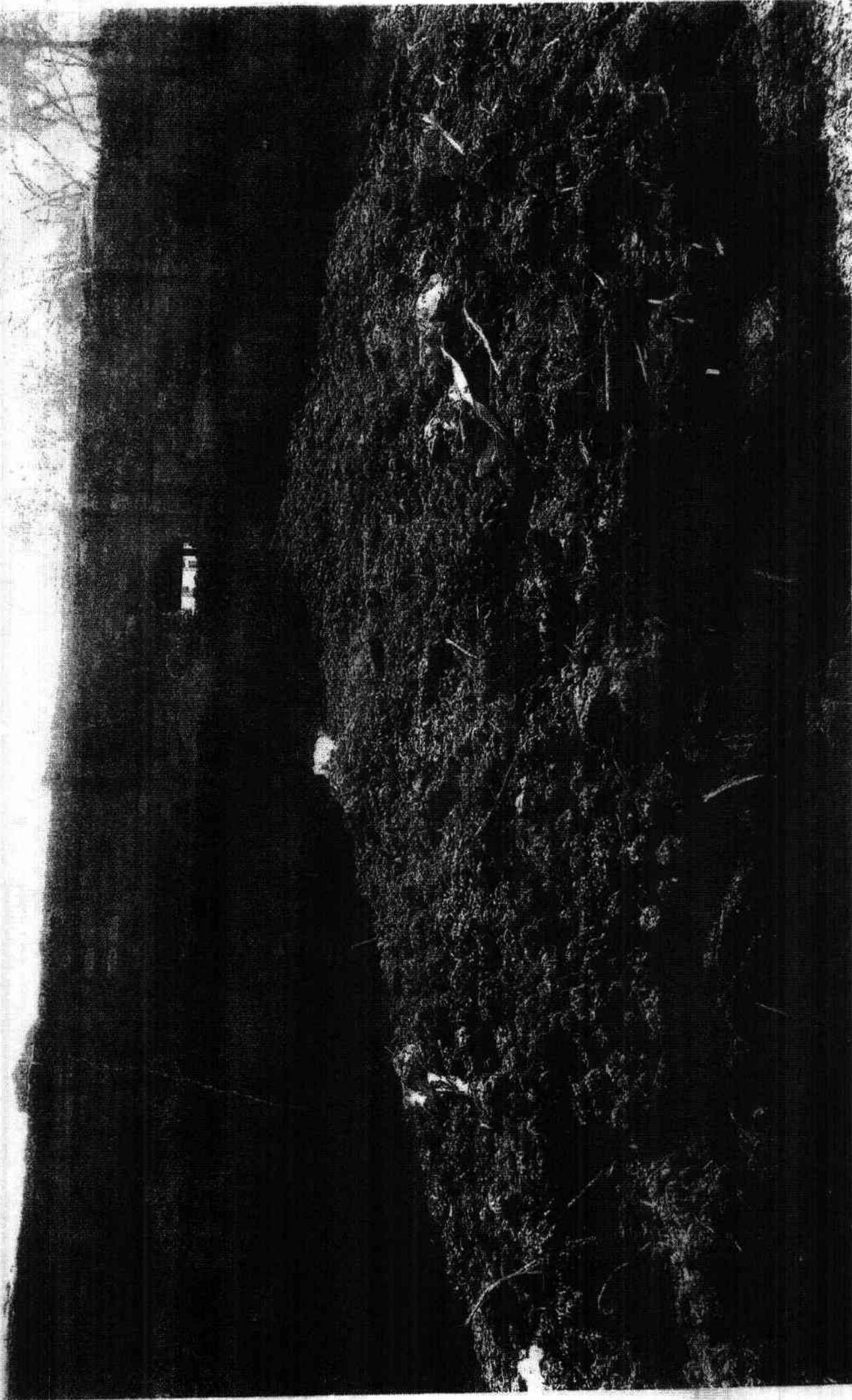
त्या अर्थी आपण तसेच चिकात्सो इंडिया कंपनी लिबफाटा याचेमध्ये आपसात वादविवाद आहेत, तसेच ज्याआधी आपणाविरुद्ध कंपनीने तक्रारी अर्ज पोलीस ठाणेस दिलेला असून त्यानुसार आपण कंपनीची आवारात शण टाकलेले निदर्शनास येत आहे तसेच आपले सदरचे वर्तनामुळे कंपनीतील कामगारांचे स्वास्थ्यस बाधा निर्माण होण्याची शक्यता नाकारता येत नाही, तसेच आपण कंपनीतील कामगारांना शिवीगाळ केल्याचे निदर्शनास येत आहे.

त्या अर्थी आपणास या नोटिसव्जारे समज देण्यात येते की, सार्वजनिक स्वास्थ्याचे दृष्टीने आपण त्वरीत कंपनीचे आवारात टाकलेले शण त्वरीत काढून घ्यावे तसेच आपले वर्तनामुळे कोणताही कायदा व सुव्यस्थेचा प्रश्न निर्माण होणार नाही याची दक्षता घ्यावी.

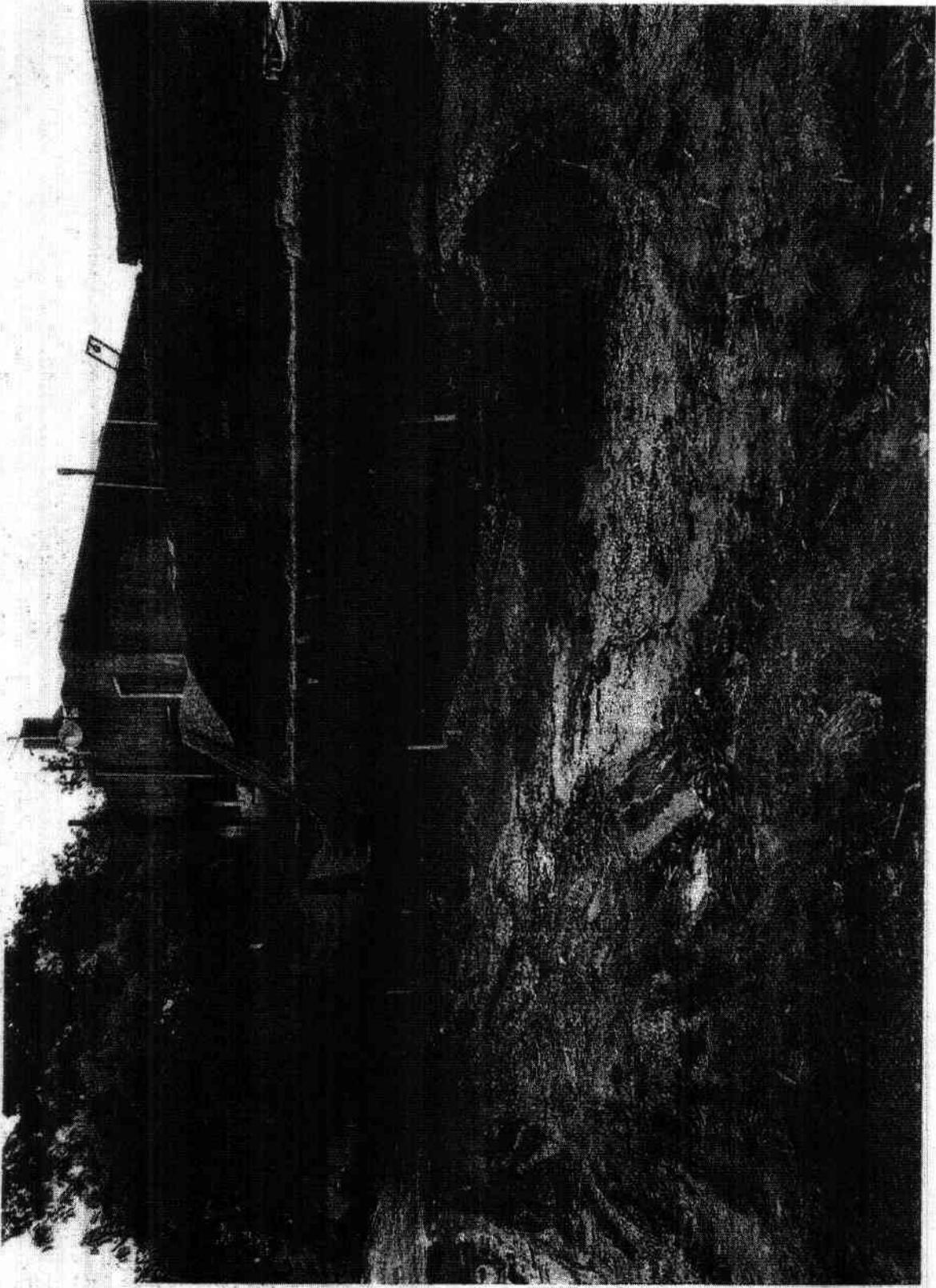


[Handwritten Signature]
पोलीस ठाणे, तळेगाव राभाडे
जिल्हा पोलीस ठाणे, तळेगाव राभाडे











Customer Name : Cikautxo India Pvt. Ltd.
Address : Talegaon Pune.

G D ENGINEERING

System Supplied : Scrubbing
Contact Person : Mr Selva

ROUTINE SERVICE REPORT

System Supplied : Cyclone with Scrubber arrangements

Specific parameters : Dust Control Filtration Arrangements

SERVICE DETAILS

System was cleaned wrt filters dust deposits on filter beds 2 nos.

Cyclone hammering dust removal ,

Rotary Valve servicing wrt dust.

REMARKS / FEEDBACK

Remarks:

As per guidelines all cleaned

Name : Mahesh

Email: projects.limmicrosystems@gmail.com

Signature:

Date: 21.04.2019

Place: Pune



BHARAT PETROLEUM CORPN. LTD.
 (A Govt of India Undertaking)
QUALITY ASSURANCE LABORATORY
SEWREE, MUMBAI - 400015

TEST REPORT
FURNACE OIL (MV2)

Test Report No.	SEW/BF(FY)1712/00512	Date	Dec 19, 2017
Issued to	CIM SEWREE	Date of Sampling (by client)	Dec 19, 2017
Source of Sample	Sewree Installation	Sample Received On	Dec 19, 2017
Tank No.	11	Sample Analysed on	Dec 19, 2017
Name of Territory	Mumbai Retail Territory	Supply Location	Sewree Installation
Batch No.	FO180/PLT/BPC/SEW/11/40	Dispatching Tank No. & Batch no.	703&607
Type of Sample	batch Formation (Fuels)	Stock represented (Litres)	3904000

S. No.	Characteristics	TEST METHOD	Requirements as Per		Test Result
			IS:1448	IS:1593:1992	
1	Colour, visual	VISUAL			Dark:Black
2	Water Content, % vol, Max	P: 40	Max 1		0.05
3	Sediment by extraction, % by wt, Max	P: 30	0.25		0.0152
4	Kinematic viscosity, cSt, at 50 °C	P: 25	above 125 and upto 180		163.39
5	Density, 15 °C, g/ml	P: 16			
5.1	Observed at Laboratory		To be Reported		0.9560
6	Flash Point °C (PMCC), Min	P: 21	66		86.0
7	Gross Calorific Value	P: 7	To be Reported		10481 Cal/g
8	Total Sulphur, % by mass, Max	ASTM:4294			2.020

REMARK

THE SAMPLE MEETS THE REQUIREMENT OF FURNACE OIL (MV2) w.r.t TESTS CARRIED OUT AS PER IS 1593:1992

End of Test Report

1. The sample is drawn by the client & result relates to the sample tested.

2. The certificate shall not be reproduced wholly or in part without prior written consent of the laboratory.

3. This certificate shall not be used in any advertising media or as evidence in the court of law without written consent of laboratory.

4. Not in NABL Scope.

5. Performance Test the requirements are as per internal limit.

6. Latest version of test methods are used as per latest specification.

Checked and Approved by

nandu.kitay

Printed by: santosh.ramchandra mane

Printed on: Dec 27 2017 5:20AM

Copy No.: 1

Note: This document has been generated electronically and is valid without signature.

Format No. QR/69

HINDUSTAN PETROLEUM CORPORATION LIMITED

(A Government of India Enterprise)

409

QUALITY CONTROL LABORATORY

SEWREE-II TERMINAL

BPT-ROAD, OPP. SEWREE RLY. STATION, SEWREE

MUMBAI 400015

TEST REPORT

Product : HP FUEL (FURNACE OIL)

Customer / Supplier / : SEWREE II TML
 Branch Plant
 Source of Sample : TK203
 Tank No : TK203
 Qty of Sample/ : 1*3 LTR. TOP, MIDDLE, BOTTOM
 Density/Type of Sample
 Tag / Evnt / Actvty : Tank Sample
 Receipt/Despatch Mode : RECEIPT FROM HPFR IN TK 203
 Sample Drawn by : JKG/RBB

Test Report No. : BFT/4247
 Date of Sample Drawn : 02/04/19
 Date of Sample Receipt : 03/04/19
 Date of Sample Testing : 03/04/19
 Date of Report : 03/04/19
 Date of Printing : 03/04/19
 JDE Sample Number : 832936
 Batch No :

Specifications

Test Line Number	Characteristics	Units	Test Method	Specifications		Result Value
				Min	Max	
1	APPEARANCE		VISUAL	DARK	DARK	DARK
2	RELATIVE DENSITY 15/15°C -TOP		IS 1448 P: 16	-	-	956.3000
3	RELATIVE DENSITY 15/15°C -MIDDLE		IS 1448 P: 16	-	-	956.3000
4	RELATIVE DENSITY 15/15°C -BOTTOM		IS 1448 P: 16	-	-	956.3000
5	RELATIVE DENSITY 15/15 °C		IS 1448 P: 16	-	-	956.3000
6	FLASH POINT - PMCC	°C	IS 1448 P:21	66	-	74
7	KINEMATIC VISCOSITY @ 50° C	cSt	IS 1448 P:25	125.0	180.0	170.6
8	WATER CONTENT	% Vol	IS 1448 P:40	-	1.00	.30
9	SULPHUR TOTAL	% Mass	ASTM D 4294	-	4.00	2.24
10	POUR POINT	°C	IS 1448 P:10	-	27	12
11	SEDIMENT	% Mass	IS 1448 P:30	-	25	.04

Remarks:

001. Sample meets IS:1593:1982 (Reaffirmed 2004) specification in all above test parameters.

- Notes :
- 1) The sample is drawn by client and results relate to sample tested
 - 2) The test report shall not be reproduced except in full without prior written approval of the Lab Incharge
 - 3) This test report shall not be used in any advertising media or as evidence in the Court of Law without prior written consent of Laboratory
 - 4) Test results reported are valid at the time of testing
 - 5) This is a system generated test report and hence does not require signature

Tested By : 30068150

BAMANE NANDKISHOR D

Reviewed and Approved By : 30068150

BAMANE NANDKISHOR D

Date: 26.2.2020

To,
The Sub Regional Officer Maharashtra
Pollution Control Board,
Third Floor, Jog Centre, Mumbai Pune Road,
Wakdevadi, Shivajinagar, Pune — 411003

Subject: Reply to Interim direction

Reference: Your letter date 19.12.19 letter number MPCB /ROP/ID/1912190001

Dear Sir,

We have received above referred Interim direction on 20.12.19, accordingly we are submitting our reply as below-

1. As per your direction we're submitted bank guarantee (HDFC Bank) on 23th January 2020, the aforesaid Rs 25000/- is valid up to Dec 31, 2026.
2. We have steam boilers (2 nos, one is in standby) for vulcanization process and the fuel used is furnace oil. For air pollution control, we have provided dust collection system followed by dry scrubber to the boiler and also provided stack of 30 Meters height to the boiler. We are sincerely operating the air pollution control system continuously & also regularly carrying out self-monitoring the stack emission. Also we are take following action on that.
 - A. S.S. Dry type scrubber filter's cleaning schedule revised from monthly to every 15 days. We are cleaning filter's and sending the carbon black to MEPL from December, 2019. Also scrubber twitter system will be further analyzed for improving performance. 31.3.20
 - B. Burner fuel and air ratio frequency are set by third party using analyzer. The schedule has been revised from yearly to Every six-month frequency from Dec, 2019.
 - C. Boiler internal tube's cleaning carryout every month instead of six months from January 2020.
 - D. Outside premises and stack area, cleaning daily basis instead of weekly from December, 2019
7. The location of our industry as well as property of Mr. Hasabnis is adjacent to Mumbai- Pune old highway & there is heavy traffic movement of vehicles daily on this road. Vehicle emission can also be another source of dust emissions.
8. In our industry about 300 employees are working & none of the employees have faced any effect of carbon poisoning from last 20 years of commissioning of industry. Mr. Hasabnis has quoted wrong facts about poisoning to his cow due to carbon emissions from our industry. We are not at all using any chemicals in our process, hence there is no question of poisoning. In fact, if there is any poisoning, employees will suffer first before the cows of Mr. Hasabnis. It is therefore humbly requested to consider this fact before deciding any conclusion.
9. We are already doing intensive tree plantation towards the compound wall adjacent to Mr. Hasabnis and increase more tree plantation in the upcoming monsoon too. We are putting our sincere efforts for operating the pollution control system & not causing any nuisance in the surrounding area.

Received on Dt. 28/02/2020

 Clerk
 R. G. M. P. C. S. Pune

Cikautxo India Private Limited

Survey Number 662, Old Pune - Mumbai Highway, Talegaon Dabhade, Taluka Maval,
 District Pune-410 506, Maharashtra, India. Phone: 0091-2114-660100;
 Fax: 0091-2114-660115 website: www.cikautxo.in CIN: U25199PN2011PTC138415



We hereby request you to kindly take a note of the above mentioned points and absolve us from any further legal actions since we are taking enough measures to complete compliance procedures as suggested during your visit to our premises on the aforesaid date.

Kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully,

For Cikautxo India Private Limited

Sandip Patil
Head - HR & ADMIN



Encl: Nil

Copy for information & necessary action to:

S.R.O., Pune I & II, Maharashtra Pollution Control Board, Pune

MANIFEST FOR HAZARDOUS AND OTHER WASTE

412

1. Sender's Name & Mailing Address (including Phone No. and E-mail):	CIKAUTOX INDIA PVT. LTD. S.No.662, Mumbai-Pune Road Talgaon Dabhade, Pune-410906			
2. Sender's authentication No.:				
3. Manifest Document No.	64750	MAHARASHTRA ENVIRO POWER LTD. P-56, MIDC, Ranjangaon-412220		
4. Transporter's Name & Address (including Phone No. & E-mail)	Tal-Shirur, Dist-Pune. Tel. (02138) 670351			
5. Type of Vehicle	(Truck / Tanker / Special Vehicle)			
6. Transporter's Registration No.				
7. Vehicle Registration No.	MH-12-JF-1115			
8. Receiver's Name & Mailing Address (including Phone No. and E-mail):	MAHARASHTRA ENVIRO POWER LTD. PLOT NO. P-56, MIDC RANJANGAON, TAL-SHIRUR, DIST-PUNE - 412220. Landline No. +91-02138-670352, Fax No:+91-02138-670350			
9. Receiver's authorization No.:	BO/RO(HQ)/HWMD/EIC No.PN-27617-15/CR/CC-9363			
10. Waste Description			Category No.	
	1)		m ³ or MT	
	2)	Carbon Black Powder	400	
	3)		m ³ or MT	
	4)		m ³ or MT	
11. Total Quantity:	Carbon Black 400		m ³ or MT	
No. of Containers:			Nos. & type	
12. Physical form:	(solid/semi-solid/sludge/oily/tarry/slurry/liquid)			
13. Special Handling Instructions and Additional Information	used Handgloves & mask.			
14. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.			
Name & Stamp:	Signature	Month	Day	Year
		1	0 7	2 0 1 9
15. Transporter Acknowledgement of Receipt of Wastes				
Name & Stamp:	Signature	Month	Day	Year
		1	0 7	2 0 1 9
				
16. Receiver's Certification for Receipt of Hazardous and other Waste				
Maharashtra Enviro Power Ltd. Stamp: Signature		Month	Day	Year

COPY TO :

- I. WHITE : GENERATOR to MPCB
- II. YELLOW : GENERATOR'S COPY
- III. PINK : To TSDF OPERATOR duly signed by GENERATOR

- IV. ORANGE : TRANSPORTER'S COPY
- V. LIGHT GREEN : TSDF OPERATOR to MPCB
- VI. BLUE : TSDF to GENERATOR after TREATMENT & DISPOSAL

MANIFEST FOR HAZARDOUS AND OTHER WASTE

413

1. Sender's Name & Mailing Address (including Phone No. and E-mail):	CIKAUTOXO INDIA PVT. LTD. S.No. 662, Mumbai-Pune Road, Talegaon Dabhade, Pune-410 506.		
2. Sender's authentication No.:			
3. Manifest Document No.	54761 MAHARASHTRA ENVIRO POWER LTD.		
4. Transporter's Name & Address (including Phone No. & E-mail)	P-56, MIDC, Ranjangaon-412220 Tal-Shirur, Dist-Pune. Tel. (02138) 670351		
5. Type of Vehicle	(Truck / Tanker / Special Vehicle)		
6. Transporter's Registration No.			
7. Vehicle Registration No.	MH 12 JF-1115		
8. Receiver's Name & Mailing Address (including Phone No. and E-mail):	MAHARASHTRA ENVIRO POWER LTD. PLOT NO. P-56, MIDC RANJANGAON, TAL-SHIRUR, DIST-PUNE - 412220. Landline No. +91-02138-670352, Fax No:+91-02138-670350		
9. Receiver's authorization No.:	BO/RO(HQ)/HWMD/EIC No.PN-27617-15/CR/CC-9363		
10. Waste Description	Category No.		
	1) ETP Sludge Corben	1700	m ³ or MT
	2)		m ³ or MT
	3)		m ³ or MT
	4)		m ³ or MT
11. Total Quantity:	1700 kg -----m ³ or MT		
No. of Containers:	Bags -----Nos. & type		
12. Physical form:	(solid/semi-solid/sludge/oily/tarry/slurry/liquid)		
13. Special Handling Instructions and Additional Information	used Handglove & Nose mask		
14. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.		
Name & Stamp	Signature	Month	Day
		1	0
		0	9
		2	0
		9	
15. Transporter Acknowledgement of Receipt of Wastes	Signature	Month	Day
		0	0
		0	9
		2	0
		9	
16. Receiver's Certification for Receipt of Hazardous and other Waste	Maharashtra Enviro Power Ltd. Stamp : Signature		
		Month	Day

COPY TO :

- I. WHITE : GENERATOR to MPCB
- II. YELLOW : GENERATOR'S COPY
- III. PINK : To TSDF OPERATOR duly signed by GENERATOR
- IV. ORANGE : TRANSPORTER'S COPY
- V. LIGHT GREEN : TSDF OPERATOR to MPCB
- VI. BLUE : TSDF to GENERATOR after TREATMENT & DISPOSAL

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1. Sender's Name & Mailing Address (including Phone No. and E-mail):	CIKAUTOXO INDIA PVT. LTD. S.No. 982, Mumbai-Pune Road, Telgaon Dabhade, Pune-411 005.		
2. Sender's authentication No.:			
3. Manifest Document No.	54639	MAHARASHTRA ENVIRO POWER LTD. P-56, MIDC, Ranjangaon-412220	
4. Transporter's Name & Address (including Phone No. & E-mail)	Tal-Shirur, Dist-Pune. Tel. (02138) 670351		
5. Type of Vehicle	(Truck / Tanker / Special Vehicle)		
6. Transporter's Registration No.	BO/RO (HQ) HW/Transport/2016/B-828		
7. Vehicle Registration No.	MH12JF-1114		
8. Receiver's Name & Mailing Address (including Phone No. and E-mail):	MAHARASHTRA ENVIRO POWER LTD. PLOT NO. P-56, MIDC RANJANGAON, TAL-SHIRUR, DIST-PUNE - 412220. Landline No. +91-02138-670352, Fax No:+91-02138-670350		
9. Receiver's authorization No.:	BO/RO(HQ)/HWMD/EIC No.PN-27617-15/CR/CC-9363		
10. Waste Description			Category No.
	1)	ETP Sludge	300kg
	2)	Carbon powder	300kg
	3)	oil soaked cotton waste	20kg
	4)	oil Can MT	25 Nos
11. Total Quantity:	200kg & 25 Nos.		m ³ or MT
No. of Containers:			Nos. & type
12. Physical form:	(solid/semi-solid/sludge/oily/tarry/slurry/liquid)		
13. Special Handling Instructions and Additional Information	used Handglove & Nose mask		
14. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.		
Name & Stamp:	Signature	Month	Day
		Year	2019
15. Transporter Acknowledgement of Receipt of Waste			
Name & Stamp:	Signature	Month	Day
		Year	2019
16. Receiver's Certification for Receipt of Hazardous and other Waste			
Maharashtra Enviro Power Ltd. Stamp : Signature		Month	Day
		Year	

COPY TO :

- | | |
|---|---|
| I. WHITE : GENERATOR to MPCB | IV. ORANGE : TRANSPORTER'S COPY |
| II. YELLOW : GENERATOR'S COPY | V. LIGHT GREEN : TSDF OPERATOR to MPCB |
| III. PINK : To TSDF OPERATOR duly signed by GENERATOR | VI. BLUE : TSDF to GENERATOR after TREATMENT & DISPOSAL |

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1. Sender's Name & Mailing Address (including Phone No. and E-mail):	CIKAUTOXO INDIA PVT. LTD. S.No.862, Mumbai-Pune Road Talegaon Dabhade, Pune-410506		
2. Sender's authentication No.:			
3. Manifest Document No.	53351		
4. Transporter's Name & Address (including Phone No. & E-mail)	MAHARASHTRA ENVIRO POWER LTD. P-56, MIDC, Ranjangaon-412220 Tal-Shirur, Dist-Pune Tel: 02138-670351		
5. Type of Vehicle	(Truck / Truck / Truck)		
6. Transporter's Registration No.			
7. Vehicle Registration No.	MH12 LT-6995		
8. Receiver's Name & Mailing Address (including Phone No. and E-mail):	MAHARASHTRA ENVIRO POWER LTD. PLOT NO. P-56, MIDC RANJANGAON, TAL-SHIRUR, DIST-PUNE - 412220. Landline No. +91-02138-670352, Fax No:+91-02138-670350		
9. Receiver's authorization No.:	BO/RO(HQ)/HWMD/EIC No.PN-27617-15/CR/CC-9363		
10. Waste Description	Category No.		
	1) ETP Sludge	300kg	m³ or MT
	2) Carbon powder	300kg	m ³ or MT
	3) oil soaked Cotton waste	50kg	m ³ or MT
	4) -		m ³ or MT
11. Total Quantity:	650kg		m³ or MT
No. of Containers:	Nos. & type		
12. Physical form:	(solid/semi-solid/sludge/oily/tarry/slurry/liquid)		
13. Special Handling Instructions and Additional Information	use hand gloves & mask only		
14. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.		
Name & Stamp:	Signature	Month	Day Year
		07	18 2019
15. Transporter Acknowledgment of Receipt of Waste			
Name & Stamp:	Signature	Month	Day Year
		07	18 2019
16. Receiver's Certification for Receipt of Hazardous and other Waste			
	Maharashtra Enviro Power Ltd. Stamp : Signature	Month	Day Year

COPY TO :

- I. WHITE : GENERATOR to MPCB
- II. YELLOW : GENERATOR'S COPY
- III. PINK : To TSDF OPERATOR duly signed by GENERATOR
- IV. ORANGE : TRANSPORTER'S COPY
- V. LIGHT GREEN : TSDF OPERATOR to MPCB
- VI. BLUE : TSDF to GENERATOR after TREATMENT & DISPOSAL

MANIFEST FOR HAZARDOUS AND OTHER WASTE

416

1. Sender's Name & Mailing Address (Including Phone No. and E-mail):	CIKAUTO INDIA PVT. LTD. S.No.662, Mumbai-Pune Road Talegaon Dabhade, Pune-410506															
2. Sender's authentication No.:																
3. Manifest Document No.	66638															
4. Transporter's Name & Address (Including Phone No. & E-mail)	MAHARASHTRA ENVIRO POWER LTD. P-56, MIDC, Ranjangaon-412220 Tal-Shirur, Dist-Pune, Tel: (02138) 670351															
5. Type of Vehicle	(Truck / Tanker / Special Vehicle)															
6. Transporter's Registration No.																
7. Vehicle Registration No.	MH12 JF 1116															
8. Receiver's Name & Mailing Address (including Phone No. and E-mail):	MAHARASHTRA ENVIRO POWER LTD. PLOT NO. P-56, MIDC RANJANGAON, TAL-SHIRUR, DIST-PUNE - 412220. Landline No. +91-02138-670352, Fax No:+91-02138-670350															
9. Receiver's authorization No.:	BO/RO(HQ)/HWMD/EIC No.PN-27617-15/CR/CC-9363															
10. Waste Description	<table border="1" style="width:100%; border-collapse: collapse;"> <thead> <tr> <th style="width:70%;"></th> <th style="width:10%;">Category No.</th> <th style="width:20%;"></th> </tr> </thead> <tbody> <tr> <td>1) Carbon Black - 300kg</td> <td style="text-align: center;">300kg</td> <td style="text-align: center;">m³ or MT</td> </tr> <tr> <td>2) FTP Sludge - 300kg</td> <td style="text-align: center;">300kg</td> <td style="text-align: center;">m³ or MT</td> </tr> <tr> <td>3) oil soiled - 80kg</td> <td style="text-align: center;">80kg</td> <td style="text-align: center;">m³ or MT</td> </tr> <tr> <td>4) Barrel - 2 Nos.</td> <td style="text-align: center;">2 Nos</td> <td style="text-align: center;">m³ or MT</td> </tr> </tbody> </table>		Category No.		1) Carbon Black - 300kg	300kg	m ³ or MT	2) FTP Sludge - 300kg	300kg	m ³ or MT	3) oil soiled - 80kg	80kg	m ³ or MT	4) Barrel - 2 Nos.	2 Nos	m ³ or MT
		Category No.														
	1) Carbon Black - 300kg	300kg	m ³ or MT													
	2) FTP Sludge - 300kg	300kg	m ³ or MT													
	3) oil soiled - 80kg	80kg	m ³ or MT													
4) Barrel - 2 Nos.	2 Nos	m ³ or MT														
11. Total Quantity:	680kg & 2 Nos. m³ or MT															
No. of Containers:	2 Nos. Nos. & type															
12. Physical form:	(solid/semi-solid/sludge/oily/tarry/slurry/liquid)															
13. Special Handling Instructions and Additional Information																
14. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.															
Name & Stamp : Signature	Month Day Year <table border="1" style="width:100%; border-collapse: collapse; text-align: center;"> <tr> <td style="width:10%;">0</td><td style="width:10%;">5</td><td style="width:10%;">2</td><td style="width:10%;">7</td><td style="width:10%;">2</td><td style="width:10%;">0</td><td style="width:10%;">1</td><td style="width:10%;">9</td> </tr> </table>	0	5	2	7	2	0	1	9							
0	5	2	7	2	0	1	9									
7. Transporter Acknowledgement of Receipt of Wastes Name & Stamp : Signature	Month Day Year <table border="1" style="width:100%; border-collapse: collapse; text-align: center;"> <tr> <td style="width:10%;">0</td><td style="width:10%;">5</td><td style="width:10%;">2</td><td style="width:10%;">7</td><td style="width:10%;">2</td><td style="width:10%;">0</td><td style="width:10%;">1</td><td style="width:10%;">9</td> </tr> </table>	0	5	2	7	2	0	1	9							
0	5	2	7	2	0	1	9									
16. Receiver's Certification for Receipt of Hazardous and other Waste	Maharashtra Enviro Power Ltd. Stamp : Signature Month Day Year <table border="1" style="width:100%; border-collapse: collapse; text-align: center;"> <tr> <td style="width:10%;"></td><td style="width:10%;"></td><td style="width:10%;"></td><td style="width:10%;"></td><td style="width:10%;"></td><td style="width:10%;"></td><td style="width:10%;"></td><td style="width:10%;"></td> </tr> </table>															

COPY TO :

- | | |
|--|--|
| I. WHITE : GENERATOR to MPCB
II. YELLOW : GENERATOR'S COPY
III. PINK : To TSDF OPERATOR duly signed by GENERATOR | IV. ORANGE : TRANSPORTER'S COPY
V. LIGHT GREEN : TSDF OPERATOR to MPCB
VI. BLUE : TSDF to GENERATOR after TREATMENT & DISPOSAL |
|--|--|

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1. Sender's Name & Mailing Address (including Phone No. and E-mail):	CIKAUTOXO INDIA PVT. LTD. S.No.662, Mumbai-Pune Road Talegaon Dabhade, Pune-410506	417								
2. Sender's authentication No.:										
3. Manifest Document No.	62806									
4. Transporter's Name & Address (including Phone No. & E-mail)	...in. ... POWER LTD. P-56, MIDC, Ranjangaon-412220 Tal-Shirur, Dist-Pune. Tel: 02138-67351									
5. Type of Vehicle	(Truck / Tanker / Special Vehicle)									
6. Transporter's Registration No.										
7. Vehicle Registration No.	MH-12HD-4136									
8. Receiver's Name & Mailing Address (including Phone No. and E-mail):	MAHARASHTRA ENVIRO POWER LTD. PLOT NO. P-56, MIDC RANJANGAON, TAL-SHIRUR, DIST-PUNE - 412220. Landline No. +91-02138-670352, Fax No: +91-02138-670350									
9. Receiver's authorization No.:	BO/RO(HQ)/HWMD/EIC No.PN-27617-15/CR/CC-9363									
10. Waste Description	Category No.									
	1) Carbon Black	0.5	m ³ or MT							
	2) ETP Sludge	0.5	m ³ or MT							
	3) oil Soaked Item	0.580	m ³ or MT							
	4)		m ³ or MT							
11. Total Quantity:	0.13 m ³	m ³ or MT								
No. of Containers:	—	Nos. & type								
12. Physical form:	(solid/semi-solid/sludge/oily/tarry/slurry/liquid)									
13. Special Handling Instructions and Additional Information										
14. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.									
Name & Stamp	 Signature	Month Day Year <table border="1" style="margin: auto;"> <tr> <td>0</td><td>4</td><td>1</td><td>1</td><td>2</td><td>0</td><td>1</td><td>9</td> </tr> </table>	0	4	1	1	2	0	1	9
0	4	1	1	2	0	1	9			
15. Transporter Acknowledgement or Receipt of Wastes	 Signature	Month Day Year <table border="1" style="margin: auto;"> <tr> <td>0</td><td>4</td><td>1</td><td>1</td><td>2</td><td>0</td><td>1</td><td>9</td> </tr> </table>	0	4	1	1	2	0	1	9
0	4	1	1	2	0	1	9			
16. Receiver's Certification for Receipt of Hazardous and other Waste	Maharashtra Enviro Power Ltd. Stamp : Signature Month Day Year <table border="1" style="margin: auto;"> <tr> <td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td> </tr> </table>									

COPY TO :

- | | |
|--|---|
| I. WHITE : GENERATOR to MPCB
II. YELLOW : GENERATOR'S COPY
III. PINK : To TSDF OPERATOR duly signed by GENERATOR | IV. ORANGE : TRANSPORTER'S COPY
V. LIGHT GREEN : TSDF OPERATOR to MPCB
VI. BLUE : TSDF to GENERATOR after TREATMENT & DISPOSAL
VII. GREY : TSDF to SPCB in case GENERATOR is in another state. |
|--|---|

TEST CERTIFICATE

Report No: GESEC/2019-20/09/	Date of Report	27/09/2019
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, Talegoan Dabhade, Tal- Maval, Dist- Pune.	Date of Sampling	21/09/2019
	Start Date of Analysis	22/09/2019
	End Date of Analysis	27/09/2019
	Sample Location	Non IBR Boiler Chimney(Nylon)
	Sample Details	Stack
	Time of Sampling	13:35
Sample Collected By	Green Envirosafe Engineers & Consultant Pvt. Ltd, Pune	

Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	15	Mtr.	
3.	Type of Stack	Round	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	412	°K	
6.	Differential Pressure	3.9	mmWG	
7.	Velocity	7.61	M/s	
8.	Dimensions of Stack	0.45	Mtr.	
9.	Stack Area	0.1589	M ²	
10.	Gas Volume	3150.80	NM ³ /Hr	
11.	Particulate Matter	45.1	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	19.6	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	1.48	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	15.2	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL – Below Detectable Limit.

ANALYZED BY-

AUTHORIZED SIGNATORY-

Terms and conditions

1. The report is refer only to the sample tested and not applies to the bulk.
2. The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
3. The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
4. Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not revel to third party unless required by the statutory or legal requirement.
6. MoEF approved Lab by Govt. of India. From date: 09/02/2017 to 08/02/2022.

Customer Name : Cikautxo India Pvt. Ltd.
Address : Talegaon Pune.

G D ENGINEERING

System Supplied : Scrubbing
Contact Person : Mr Selva

ROUTINE SERVICE REPORT

System Supplied : Cyclone with Scrubber arrangements

Specific parameters : Dust Control Filtration Arrangements

SERVICE DETAILS

System was cleaned wrt filters dust deposits on filter beds 2 nos.

Cyclone hammering dust removal ,

Rotary Valve servicing wrt dust.

REMARKS / FEEDBACK

Remarks:

As per guidelines all cleaned

Name : Mahesh

Email: projects.limmicrosystems@gmail.com

Signature:

Date: 21.04.2019

Place: Pune



BHARAT PETROLEUM CORPN. LTD.
 (A Govt. of India Undertaking)
QUALITY ASSURANCE LABORATORY
SEWREE, MUMBAI - 400015

TEST REPORT
FURNACE OIL (MV2)

Test Report No.	SEW/BF(FY17)200512	Date	Dec 19, 2017
Issued to	CIM SEWREE	Date of Sampling (by client)	Dec 19, 2017
Source of Sample	Sewree installation	Sample Received On	Dec 19, 2017
Tank No.	11	Sample Analysed on	Dec 19, 2017
Name of Territory	Mumbai Retail Territory	Supply Location	Sewree installation
Batch No.	FO180/PLT/BPC/SEW/11/40	Dispatching Tank No. & Batch no.	703&602
Type of Sample	batch Formation (Fuels)	Stock represented (Litre)	3904000

S. No.	Characteristics	TEST METHOD	Requirements as Per		Test Result
			IS:1448	IS:1593:1982	
1	Colour, visual	VISUAL	#	#	Dark:Black
2	Water Content % vol. Max	P: 40	Max:1	Max:1	0.05
3	Sediment by extraction % by wt. Max	P: 30	0.25	0.25	0.0152
4	Kinematic viscosity, cSt, at 50 °C	P: 25	above 125 and upto 180	180	163.39
5	Density, 15 °C, g/ml	P: 16			
5.1	Observed at Laboratory		To be Reported		0.8680
6	Flash Point °C (PMCC), Min	P: 21	66	66	88.0
7	Gross Calorific Value	P: 7	To be Reported		10481.0
8	Total Sulphur, % by mass, Max	ASTMD:4294			2.020

REMARK:

1. THE SAMPLE MEETS THE REQUIREMENT OF FURNACE OIL (MV2) w.r.t TESTS CARRIED OUT AS PER IS 1593:1982

End of Test Report

- 1. If the sample is drawn by the client & result relates to the sample tested.
- 2. The certificate shall not be reproduced wholly or in part without prior written consent of the laboratory
- 3. The certificate shall not be used in any advertising media or as evidence in the court of law without written consent of laboratory
- * Not in NABL Scope
- Performance Test the requirements are as per internal limit
- 4. Latest version of test methods are used as per latest specification

Checked and Approved by nandu.kiley

Printed by: santosh.nanchandra mane Printed on: Dec 27 2017 8:20AM Copy No.: 1

Note: This document has been generated electronically and is valid without signature.
 Format No. QR69

HINDUSTAN PETROLEUM CORPORATION LIMITED

(A Government of India Enterprise)

421

QUALITY CONTROL LABORATORY

SEWREE-II TERMINAL

BPT-ROAD, OPP. SEWREE RLY. STATION, SEWREE

MUMBAI 400015

TEST REPORT

Product : HP FUEL (FURNACE OIL)

Customer / Supplier : SEWREE II TML
 Branch Plant :
 Source of Sample : TK203
 Tank No : TK203
 Qty of Sample : 1*3 LTR. TOP, MIDDLE, BOTTOM
 Density/Type of Sample :
 Sig / Evnt / Actvty : Tank Sample
 Receipt/Despatch Mode : RECEIPT FROM HPFR IN TK 203
 Sample Drawn by : JKG/RBB

Test Report No. : BFT/4247
 Date of Sample Drawn : 02/04/19
 Date of Sample Receipt : 03/04/19
 Date of Sample Testing : 03/04/19
 Date of Report : 03/04/19
 Date of Printing : 03/04/19
 JDE Sample Number : 832936
 Batch No :

Test Line Number	Characteristics	Units	Test Method	Specifications		Result Value
				Min	Max	
1	APPEARANCE		VISUAL	DARK	DARK	DARK
2	RELATIVE DENSITY 15/15°C -TOP		IS 1448 P: 16	-	-	956.3000
3	RELATIVE DENSITY 15/15°C-MIDDLE		IS 1448 P: 16	-	-	956.3000
4	RELATIVE DENSITY 15/15°C-BOTTOM		IS 1448 P: 16	-	-	956.3000
5	RELATIVE DENSITY 15/15 °C		IS 1448 P: 16	-	-	956.3000
6	FLASH POINT - PMCC	°C	IS 1448 P:21	66	-	74
7	KINEMATIC VISCOSITY @ 50° C	cSt	IS 1448 P:25	125.0	180.0	170.6
8	WATER CONTENT	% Vol	IS 1448 P:40	-	1.00	.30
9	SULPHUR TOTAL	% Mass	ASTM D 4294	-	4.00	2.24
10	POUR POINT	°C	IS 1448 P:10	-	27	12
11	SEDIMENT	% Mass	IS 1448 P:30	-	25	.04

Remarks:

001. Sample meets IS:1593:1982 (Reaffirmed 2004) specification in all above test parameters.

- Notes :
- 1) The sample is drawn by client and results relate to sample tested
 - 2) The test report shall not be reproduced except in full without prior written approval of the Lab Incharge
 - 3) This test report shall not be used in any advertising media or as evidence in the Court of Law without prior written consent of Laboratory
 - 4) Test results reported are valid at the time of testing
 - 5) This is a system generated test report and hence does not require signature

Tested By : 30068150

BAMANE NANDKISHOR D

Reviewed and Approved By : 30068150

BAMANE NANDKISHOR D

Date: 25.9.20

To,
The Sub Regional Officer Maharashtra
Pollution Control Board,
Third Floor, Jog Centre, Mumbai Pune Road,
Wakdevadi, Shivajinagar, Pune — 411003

Received on Dt. 25/09/2020

Clerk
R. G. M. P. C. B. Pune

Reference: Letter dated 18.09.20 submitted to MPCB

Subject: Compliance report as per visit remarks on September 16, 2020

Dear Sir,

This is with reference to the above mentioned subject, we would like to inform you that the status of the same as under:

1. We have steam boilers (2 nos, one is in standby) for vulcanization process and the fuel used is furnace oil. For air pollution control, we have provided dust collection system followed by dry scrubber to the boiler and also provided stack of 30 Meters height to the boiler. We are sincerely operating the air pollution control system continuously & also regularly carrying out self-monitoring the stack emission. Also we are take following action on that.
 - A. S.S. Dry type scrubber filter's cleaning schedule revised from monthly to every 15 days. — Done from 5th may 20
 - B. We are cleaning filter's and sending the carbon black to MEPL every two months Done.
 - C. We will modify Dust Collector with Dust Removal Arrangement with two numbers Sonic Horns and one number rotary actuator. 27th Nov 20
 - D. We change boiler burner flame tube on 20th Sep 20 done
 - E. Burner fuel and air ratio frequency are set by third party using analyzer. The schedule has been revised from yearly to Every six-month frequency done from March 20. & 21Sep-20
 - F. Boiler internal tube's cleaning carryout every month instead of six months from January 2020.
 - G. Outside premises and stack area, cleaning daily basis instead of weekly from December,2019
2. The location of our industry as well as property of Mr. Hasabnis is adjacent to Mumbai- Pune old highway & there is heavy traffic movement of vehicles daily on this road. Vehicle emission can also be another source of dust emissions.
3. We are already doing intensive tree plantation towards the compound wall adjacent to Mr. Hasabnis and increase more tree plantation in this year. We are putting our sincere efforts for operating the pollution control system & not causing any nuisance in the surrounding area.

Cikautxo India Private Limited

Survey Number 662, Old Pune - Mumbai Highway, Talegaon Dabhade, Taluka Maval,
District Pune-410 506, Maharashtra, India. Phone: 0091-2114-660100;
Fax: 0091-2114-660115 website: www.cikautxo.in CIN: U25199PN2011PTC138415

We hereby request you to kindly take a note of the above mentioned points and absolve us from any further legal actions since we are taking enough measures to complete compliance procedures as suggested during your visit to our premises on the aforesaid date.

Kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully,

For Cikautxo India Private Limited


Mikel Mendibe
Chief Executive Officer & Authorized Signatory

Encl: Nil

Copy for information & necessary action to:

S.R.O., Pune I & II, Maharashtra Pollution Control Board, Pune



SUPERHEAT ENGINEERING

S. No.48, H. No. 5/101, Charwadwasti, Wadgaon Budruk, Pune-411041.
E-mail : superheatengg2014@gmail.com Mob. : 9371191902, 7208740946

SERVICE REPORT

Customer Cikooetso Indico (P) Ltd. Talegaon.	Report Date : 20/09/20	Report No : H-S / 371/2020
	No. of Days : 02	Engineer Name : Hemant Sawant
	In Time : 9:30	Type to Call : E&C/AMC /BR Down / Other
	Out Time : 6:00	

Contact Person : Mrs Anand / Mrs Vinay	Burner Make & Model : RCMS-70
--	-------------------------------

Contact No. : — E Mail : —	Fuel : HSD/LDO/FO/LPG/NG
----------------------------	--------------------------

OEM Loos Boiler Application : Tank/PCO/Boiler/Other Boiler	Nozzle : 1 st : 2nd :
--	-----------------------

Observations & Findings : Burner servicing & flue gas analysing.
Also required to blast tube change.

Intel Pressure at Burner :	Seq. Controller :	Servomotor Model :
----------------------------	-------------------	--------------------

Action Taken : visited the site, water level of boiler is very 40% so we adjust the level transmitter & set the boiler water level is done.
After fan wheel is fully checked. clean by air & scraping.
Boiler blast tube is tight bit peen so we remove the bend side is hammer. Done the

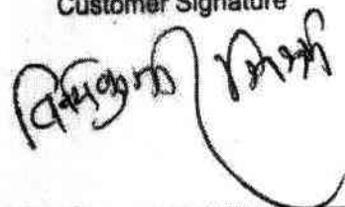
Comments : Boiler flue gas analysing	Service Call Status : Completed/Pending / Awaited For
--------------------------------------	---

Service Call Charges	
Service Call Charges	As per.
Expenses	
Total	

Service Call Charges must be paid of completion or as per WO.
Mode of Payment may be cashier cheque on us. Service Invoice will be sent to you separately.
For more information or clarification consult service manager you can mail your query at superheatengg2014@gmail.com

NAME : SUPERHEAT ENGINEERING
Bank : UNION BANK OF INDIA, (Poud Road)
IFSC : UBIN0549886 A/c. : 498801010036461


For SUPERHEAT ENGINEERING

Customer Signature

Name, Designation & Cell No.

* 21/09/2020

Oil pressure is set 2.1 kg/cm^2 .

Load	fuel	Air	AUX	O ₂	CO ₂	CO	St. temp	°C
30	45.0	20.0	80.0	8.3	8.5	70	194	8
50	52.0	27.0	74.5	7.0	10.6	80	206	5
60	56.0	31.0	67.5	7.8	10.2	86	222	8
70	61.0	35.5	63.6	7.2	10.4	80	230	8
80	65.0	36.5	60.0	7.0	10.6	80	238	8
00	67.0	37.0	59.0	5.5	11.9	80	240	8

Done the flue gas analysis.

For.
Supt. Eng.
H.P.



Date: 18.9.20

To,
The Sub Regional Officer Maharashtra
Pollution Control Board,
Third Floor, Jog Centre, Mumbai Pune Road,
Wakdevadi, Shivajinagar, Pune — 411003

Kind Attention: Mr. J. Sangewar

Subject: Compliance report as per visit remarks on September 16, 2020

Dear Sir,

This is with reference to the above mentioned subject, we would like to inform you that the status of the same as under:

1. We have steam boilers (2 nos, one is in standby) for vulcanization process and the fuel used is furnace oil. For air pollution control, we have provided dust collection system followed by dry scrubber to the boiler and also provided stack of 30 Meters height to the boiler. We are sincerely operating the air pollution control system continuously & also regularly carrying out self-monitoring the stack emission. Also we are take following action on that.
 - A. S.S. Dry type scrubber filter's cleaning schedule revised from monthly to every 15 days, — Done from 5th may 20
 - B. We are cleaning filter's and sending the carbon black to MEPL every two months Done.
 - C. We will modify Dust Collector with Dust Removal Arrangement with two numbers Sonic Horns and one number rotary actuator. 27th Nov 20
 - D. We are going to change boiler burner flame tube .20th Sep 20
 - E. Burner fuel and air ratio frequency are set by third party using analyzer. The schedule has been revised from yearly to Every six-month frequency from March 20.
 - F. Boiler internal tube's cleaning carryout every month instead of six months from January 2020.
 - G. Outside premises and stack area, cleaning daily basis instead of weekly from December,2019
2. The location of our industry as well as property of Mr. Hasabnis is adjacent to Mumbai- Pune old highway & there is heavy traffic movement of vehicles daily on this road. Vehicle emission can also be another source of dust emissions.
3. We are already doing intensive tree plantation towards the compound wall adjacent to Mr. Hasabnis and increase more tree plantation in this year. We are putting our sincere efforts for operating the pollution control system & not causing any

Cikautxo India Private Limited

Suryey Number 662, Old Pune – Mumbai Highway, Talegaon Dabhade,

Taluka Maval, District Pune - 410 506, Maharashtra, India

Phone: 0091-2114-660100; Fax: 0091-2114-660115

Website: www.cikautxo.in CIN: U25199PN2011PTC138415

Received on Dt. 18/09/2020

R. S. Pune

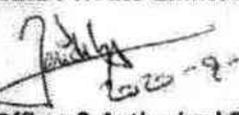
We hereby request you to kindly take a note of the above mentioned points and absolve us from any further legal actions since we are taking enough measures to complete compliance procedures as suggested during your visit to our premises on the aforesaid date.

Kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully,

For **Cikautxo India Private Limited**


Mikel Mendibe
Chief Executive Officer & Authorized Signatory

Encl: Nil

Copy for information & necessary action to:

S.R.O., Pune I & II, Maharashtra Pollution Control Board, Pune

cikautxo

INVESTMENT PROPOSAL

Date: 14/05/2020

Investment No.:

Plant:

76-India

Item in Izaro:

Analytical purpose:

EXGE

CECO:

Cost center:

APPLICANT RESP.:

Vinay Mishra

Description (For Izaro 45 characters max.):

Scrubber system upgradation

Rationale:

Boiler chimney scrubber system upgradation to control carbon limits within MPCB standards

Included in Management Plan:

Level of Investment:

Date of order:

End date:

15/10/2020

Start date:

14/05/2020

ECONOMIC DATA

CONCEPT				Qty	SUPPLIER	Value	Currency Eur
Description	Units	Price	Name		Budget in R		
1	Sonic horn arrangements for filter cleaning, 200 NB rotary airlock valve, with environmental testing	Nos	165000	1	G.D. Engineering	165000	1988
Total						165000	1988

OBSERVATIONS:

Date:

14/05/2020

Prep by

(Signature)
(Vinay)
14.05.2020

Purchase

(Signature)
(Rakesh Sonawne)

Plant Manager

(Signature)
(Sachin Patil)

CEO

(Signature)
(Mickel Mendibe)

Managing Director

SUPERHEAT ENGINEERING

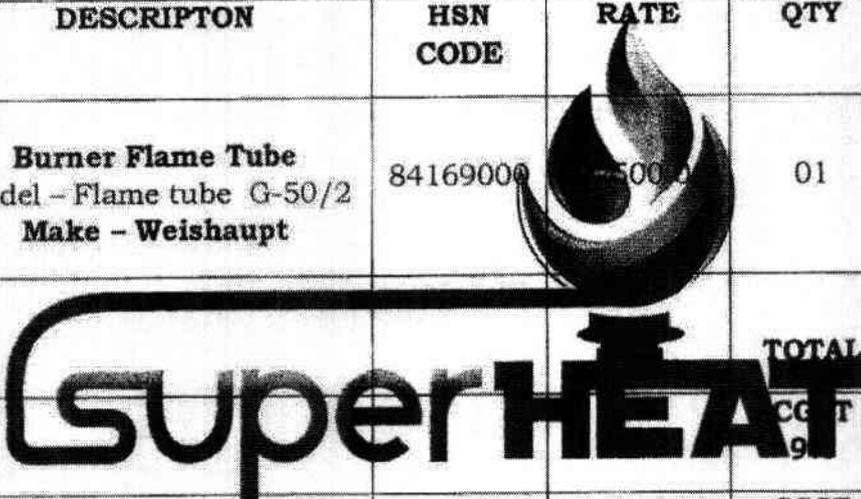
S. NO 48 H. NO 5/101 WADGAON BUDRUK

PUNE-411041

Email: - superheatengg2014@gmail.com

9371191902/7208740946

PERFOMA - INVOICE

M/S - CIKAUTOXO INDIA LTD S,no 662, Pune -Mumbai Road Talegaon Dabhade 410 506, Pune			Date - 20/08/2020		
Mr - Vinay Kumar Mishra sir			Performa Invoice Nu - HS /557		
Mobile nu - + 91 2114660100					
Sr. No	DESCRIPTON	HSN CODE	RATE	QTY	AMOUNT
01.	Burner Flame Tube Model - Flame tube G-50/2 Make - Weishaupt	84169000	70500.00	01	70,500.00
				TOTAL	70.500.00
				CGST	6345.00
				SGST 9%	6345.00
				TOTAL	83190.00
* GST NO : 27ACRFS0840D1Z3 * PAN NO - ACRFS0840D * NAME-SUPERHEAT ENGINEERING * BANK- UNION BANK OF INDIA * IFSC-UBIN0549886 * A/C- 498801010036468		Receiver's Signature		Mr.Gunshyam Lohkare Superheat Engineering.	



SUPERHEAT ENGINEERING

S. No.48, H. No. 5/101, Charwadwasti, Wadgaon Budruk, Pune-411041.
 E-mail : superheatengg2014@gmail.com Mob. : 9371191902, 7208740946

SERVICE REPORT

Customer M/s. eikacetxo Indica CB Ltd.	Report Date : 19/03/2020	Report No : HJ/16/2020
	No. of Days : 01	Engineer Name : Hemant Sawant
	In Time : 11:00	
	Out Time : 0:00	Type to Call : E&C/AMC /BR Down / Other

Contact Person : Mr. Kiran Mishra Sir.	Burner Make & Model : RONS 5012
--	---------------------------------

Contact No. : - E Mail : -	Fuel : HSD/LDO/FO/LPG/NG fo
----------------------------	-----------------------------

OEM Bosch Group Application : Tank/PCO/Boiler/Other. Steam	Nozzle : 1 st : - 2nd : -
--	---------------------------

Observations & Findings : flue gas analysing. Better running condition. End flame is not centering.

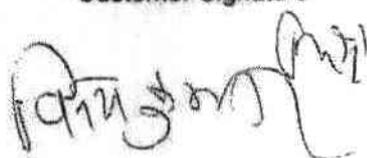
Intel Pressure at Burner : 19 kg	Seq. Controller : OFA 900	Servomotor Model : SOM 45 068
----------------------------------	---------------------------	-------------------------------

Action Taken : flue gas analysing Report. Done the analysing.

Load	Fuel	Air	Air/Fuel	O ₂	CO ₂	CO	st. temp	eff
30	45.0	20.2	2.5	8.0	9.4	100	209	91%
50	51.0	25.0	3.5	5.8	11.2	99	217	90%
60	55.0	29.0	4.2	5.3	11.9	98	229	91%
70	60.0	36.2	6.0	4.8	12.4	83	239	90%
80	63.0	39.5	7.0	3.8	13.1	88	243	90%
90	65.0	43.0	7.0	3.2	13.5	108	252	91%
100	67.0	48.0	8.0	3.0	13.8	148	260	90%

SEE Comments : Service Call Status : Completed/Pending / Awaited For
 PIS received nec combustion done. so we set the same centralized.

Customer Comments :	Service Call Charges	
	Service Call Charges	As per PO
	Expenses	
	Total	

 For SUPERHEAT ENGINEERING	Customer Signature  Name, Designation & Cell No.	Service Call Charges must be paid of completion or as per WO. Mode of Payment may be cashier cheque on us Service Invoice will be sent to you separately. For more information or clarification consult service manager you can mail your query at superheatengg2014@gmail.com NAME : SUPERHEAT ENGINEERING Bank : UNION BANK OF INDIA, (Poud Road) IFSC : UBIN0549886 A/c : 498801010036461
--	---	--



GREEN ENVIROSAFE
Engineers & Consultant Pvt. Ltd.

Survey No-1405/06, Mayan Residency, Shop No-16, 2nd Floor, Sahaswadi, Tal-Shirur, Pune-412201
Mob- + 9545084620 | E-mail:gesec12@gmail.com | www.greenenvirosafe.co.in
CIN No. U74900PN2013PTC149666

Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2020-21/05/20	Date of Report	05/06/2020
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, Talegoan Dabhade, Tal- Maval, Dist- Pune.	Date of Sampling	30/05/2020
	Start Date of Analysis	31/05/2020
	End Date of Analysis	05/06/2020
	Sample Location	IBR Boiler Chimney (Nylon)
	Sample Details	Stack
	Time of Sampling	12:05
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

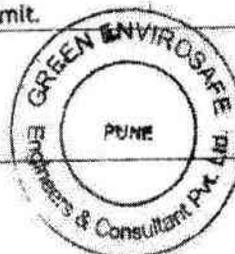
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	418	°K	
6.	Differential Pressure	1.7	mmWG	
7.	Velocity	5.06	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	15935.64	NM ³ /Hr	
11.	Particulate Matter	89.7	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	134.8	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	51.5	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	35.2	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	1.9	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL – Below Detectable Limit.

ANALYZED BY-

[Signature]



AUTHORIZED SIGNATORY-

[Signature]

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of samples collected by us/ supplied by customer and not reveal to third party unless required by the statutory or local requirement.

MS - Parts List: Default, Cause, Action

76 INDIA

Date: 17/09/2020 14:21

Operat Name	Grp	Part	Facility	Breakdown	Breakdown Causes	Action	Hours	Stops	Expected D	Input Date	Situ.
10005 PAMAR KISH	COR	18916	760227	BOILER FOIL STORAGE TANK LEVEL 17MTR & BOILER GU	BOILER FOIL STORAGE TANK LEVEL 17MTR & BOILER GU	BOILER FOIL STORAGE TANK LEVEL 17MTR & BOILER GU	0.33	0.00		02/09/2020	Finish
	COR	18915	760227	BOILER INSPECTION	BOILER INSPECTION	BOILER FEED WATER TANK LEVEL MAINTAIN & BOILER F OI	1.33	0.00		02/09/2020	Finish
	COR	18923	760227	BOILER FIRING STOPPED & STEAM PRESSURE REMOVE	BOILER FIRING STOPPED & STEAM PRESSURE REMOVE	BOILER FIRING STOPPED & STEAM PRESSURE REMOVE	0.50	0.00		02/09/2020	Finish
	COR	18922	760245	DR WATER TANK LEVEL LOW	DR WATER TANK LEVEL LOW	DR WATER PUMP START TANK LEVEL MAINTAIN	0.50	0.00		02/09/2020	Finish
	COR	18920	760278	WEST WATER CHEMICAL TREATMENT	WEST WATER CHEMICAL TREATMENT	WEST WATER CHEMICAL TREATMENT & USE TO GARDEN CASES	3.00	0.00		02/09/2020	Finish
	COR	18917	760243	NYLON CHILLER & COOLING TOWER TANK SOFT WATER LEVA	NYLON CHILLER & COOLING TOWER TANK SOFT WATER LEVA	NYLON CHILLER & COOLING TOWER TANK SOFT WATER PUMP	0.83	0.00		02/09/2020	Finish
	COR	18918	General	BOILER & RUBBER LINE SOFT WATER TANK LEVEL LOW	BOILER & RUBBER LINE SOFT WATER TANK LEVEL LOW	BOILER & RUBBER LINE SOFT WATER PUMP START TANK LE	1.25	0.00		02/09/2020	Finish
	COR	18921	General	WASH ROOM WATER TANK LEVEL LOW	WASH ROOM WATER TANK LEVEL LOW	WASH ROOM WATER PUMP START TANK LEVEL MAINTAIN	0.33	0.00		02/09/2020	Finish
	COR	18924	760227	BOILER OIL STRAINER CLEANING WORK DONE	BOILER OIL STRAINER CLEANING WORK DONE	BOILER OIL STRAINER CLEANING WORK DONE	4.00	0.00		02/09/2020	Finish
10028 SINGH SANJ	COR	18925	760227	BOILER RUBBER ASSEMBLY CLEANING WORKAND FIRING CH	BOILER RUBBER ASSEMBLY CLEANING WORKAND FIRING CH	BOILER RUBBER ASSEMBLY CLEANING WORKAND FIRING CH	2.50	0.00		02/09/2020	Finish
	COR	20924	760227	boiler tube cleaning , scrubber cleaning and carbo	boiler tube cleaning , scrubber cleaning boiler tube cleaning , scrubber cleaning and carbo		0.00	0.00		02/09/2020	Finish
	COR	18926	General	BOILER RUBBER OILTRAPAND STORAGE TANKSOTO	BOILER RUBBER OILTRAPAND STORAGE TANKSOTO	BOILER RUBBER OILTRAPAND STORAGE TANKSOTO CLEANING W	0.50	0.00		02/09/2020	Finish
	COR	18927	General	NO POWER FAILURE DG CHANGE OVER	POWER FAILURE DG CHANGE OVER	POWER FAILURE DG CHANGE OVER	0.33	0.00		02/09/2020	Finish
	COR	18928	1035	MILL NO 2 WATER LEAKAGE PROBLEM	MILL NO 2 WATER LEAKAGE PROBLEM	MILL NO 2 WATER LEAKAGE PROBLEM SO POTRY GLAND ME	3.00	0.00		02/09/2020	Finish
10735 BHOSALE DA	COR	18929	68020	LINE 1 HYD PUMP PROBLEM	LINE 1 HYD PUMP PROBLEM	LINE 1 HYD PUMP PROBLEM SO PUMP REPLECED WORK DON	1.00	0.00		02/09/2020	Finish
	COR	18931	68102	V5 AND V6 TROLLY GREASING WORK	V5 AND V6 TROLLY GREASING WORK	V5 AND V6 TROLLY GREASING WORK DONE	3.00	0.00		02/09/2020	Finish
	COR	18930	760238	BOILER FO OIL MOTER LEAKAGE	BOILER FO OIL MOTER LEAKAGE	BOILER FO OIL MOTER LEAKAGE SO GLAND REPLECED MO	1.00	0.00		02/09/2020	Finish
	COR										

Operat	Name	Grp	Part	Facility	Breakdown	Breakdown Causes	Action	Hours	Steps	Expected D	Input	Date	Situ
10005	PANAR KISH	CJR	17329	760217	NYLON AIR COMP & CHILLER COOLING TOWER STOPPED	NYLON AIR COMP & CHILLER COOLING TOWER S NYLON AIR COMP & CHILLER COOLING TOWER STOPPED		0.50	0.00			12/07/2020	Finish
		CJR	26923	760227	boiler tube cleaning , scrubber cleaning and carbo	boiler tube cleaning , scrubber cleaning , scrubber clearing		0.00	0.00			12/07/2020	Finish
		CJR	17322	760227	BOILER F OIL STORAGE TANK LEVEL 1730PPH BOILER GAUG	BOILER F OIL STORAGE TANK LEVEL 1730PPH BOILER GAUG		0.33	0.00			12/07/2020	Finish
		CJR	17325	760227	BOILER INSPECTION	BOILER INSPECTION		1.33	0.00			12/07/2020	Finish
		CJR	17330	760227	BOILER SHUTDOWN	BOILER SHUTDOWN		0.75	0.00			12/07/2020	Finish
		CJR	17323	760244	SOILER SOFTNER TH 2.5PPH	SOILER SOFTNER TH 2.5PPH		0.75	0.00			12/07/2020	Finish
		CJR	17324	760244	NYLON SOFTNER TH 3.0PPH	NYLON SOFTNER TH 3.0PPH		0.67	0.00			12/07/2020	Finish
		CJR	17331	760278	WEST WATER TREATMENT & USE GARDEN	WEST WATER TREATMENT & USE GARDEN		1.83	0.00			12/07/2020	Finish
		CJR	17327	760293	NYLON CHILLER & COOLING TOWER TANK LEVEL LOW	NYLON CHILLER & COOLING TOWER TANK LEVEL NYLON CHILLER & COOLING TOWER SOFTWATER PUMP START		1.00	0.00			12/07/2020	Finish
		CJR	17326	General	NO BOILER & RUBBER LINE SOFT WATER TANK LEVEL LOW	BOILER & RUBBER LINE SOFT WATER TANK LEV BOILER & RUBBER LINE SOFT WATER PUMP START TANK LE		1.50	0.00			12/07/2020	Finish
		CJR	17328	General	NO WASH ROOM WATER TANK LEVEL LOW	WASH ROOM WATER TANK LEVEL LOW		0.57	0.00			12/07/2020	Finish
10028	SINGH SANG	CJR	16803	760227	Boiler soft water level maintain	Boiler soft water level maintain		1.50	0.00			12/07/2020	Finish
		CJR	16807	760227	boiler area observation work done	boiler area observation work done		3.00	0.00			12/07/2020	Finish
		CJR	16802	760238	boiler foil storage tank level 175mt	boiler foil storage tank level 175mt		0.25	0.00			12/07/2020	Finish
		CJR	16804	760293	Nylon chiller soft water level maintain	Nylon chiller soft water level maintain		1.50	0.00			12/07/2020	Finish
		CJR	16805	General	NO Wash room raw water tank filling	Wash room raw water tank filling		0.33	0.00			12/07/2020	Finish
		CJR	16806	General	NO Volvo Spring checked and preheated	Volvo Spring checked and preheated		0.50	0.00			12/07/2020	Finish
10164	SHETE RITE	CJR	16844	68020	layer temperature problem	Temp. cooling valve setting problem	Setting done ok.	0.00	0.25			12/01/2020	Finish
10239	BHIGSALE DA	CJR	16854	68020	RUBBER LINE 1 AND 2 STERIL CLEANED WORK	RUBBER LINE 1 AND 2 STERIL CLEANED WORK		2.00	0.00			12/07/2020	Finish
		CJR	16852	68102	V5 GREASING WORK	V5 GREASING WORK		1.50	0.00			12/07/2020	Finish
		CJR	16850	68103	V6 LOADING TROLLEY BEARING REFLECTED WORK DONE	V6 LOADING TROLLEY BEARING REFLECTED WORK DONE		1.83	0.00			12/07/2020	Finish
		CJR	16853	68103	V6 GREASING WORK	V6 GREASING WORK		1.50	0.00			12/07/2020	Finish
		CJR	16851	68424	VACUUM PUMP OIL LEAKAGE PROBLEM	VACUUM PUMP OIL LEAKAGE PROBLEM		1.00	0.00			12/07/2020	Finish

Operat	Name	Qty	Part	Facility	Breakdown	Breakdown Cause	Action	Hours	Stops	Expected D	Input Date	Sltd
10005	PAMAR KISH	COR	16289 68102		PRESSURE PROBLEM	5 ton boiler annual passing work, 2 ton	5 ton boiler annual passing work, 2 ton boiler sta	1.00	0.00		22/06/2020	Finish
		COR	16290 68103		Pressure problem	5 ton boiler annual passing work, 2 ton	5 ton boiler annual passing work, 2 ton boiler sta	1.00	0.00		22/06/2020	Finish
		COR	16752 760227		BOILER INSPECTION	BOILER INSPECTION	BOILER FEED TANK WATER LEVEL MAINTAIN FOIL PUMP A1	1.17	0.00		22/06/2020	Finish
		COR	16718 760244		NYLON SOFTNER T72-07PH	NYLON SOFTNER T72-07PH	NYLON SOFTNER REGENERATION COMPLETE 7H 0.5PH & 5NG S	0.58	0.00		22/06/2020	Finish
		COR	16725 760278		WEST WATER TREATMENT & USE TO GARDEN	WEST WATER TREATMENT & USE TO GARDEN	WEST WATER TREATMENT & USE TO GARDEN	3.17	0.00		22/06/2020	Finish
		COR	16731 General No		BOILER & RUBBER LINE SOFT WATER TANK LEV	BOILER & RUBBER LINE SOFT WATER TANK LEV	BOILER & RUBBER LINE SOFT WATER TANK PUMP START TA	1.58	0.00		22/06/2020	Finish
		COR	16738 General No		NYLON CHILLER & COOLING TOWER TANK LEVAL	NYLON CHILLER & COOLING TOWER TANK LEVAL	NYLON CHILLER & COOLING TOWER TANKPUMP START TANK	1.00	0.00		22/06/2020	Finish
		COR	16745 General No		WASH ROOM WATER TANK LEVAL LOW	WASH ROOM WATER TANK LEVAL LOW	WASH ROOM WATER PUMP START TANK LEVAL MAINTAN	0.50	0.00		22/06/2020	Finish
		COR	16707 General No		BOILER F OIL DAY TANK LEVAL 5504BOILER	BOILER F OIL DAY TANK LEVAL 5504BOILER	BOILER F OIL DAY TANK LEVAL 5504BOILER GAUGE GLAS	0.25	0.00		22/06/2020	Finish
10082	RAME HITEN	COR	16292 1048		chiller problem	compressor not start	checked found that chiller water line checkup so c	0.17	0.25		22/06/2020	Finish
		COR	16303 68020		p m done	p m done	p m done	2.00	0.00		22/06/2020	Finish
		COR	16303 68020		p m done	p m done	p m done	2.00	0.00		22/06/2020	Finish
		COR	16304 68020		p m done	p m done	p m done	1.00	0.00		22/06/2020	Finish
		COR	16293 68103		PRESSURE NOT TRINSTAR	v5 plc hang	checked v5 plc hang so checked and corrected also	0.50	0.50		22/06/2020	Finish
		COR	16295 68206		BEADING W/C NOT WORKING	LVDI sensor setting disturbed	Setting done 0r	8.00	1.00		22/06/2020	Finish
10169	SHEETE RITE	COR	16301 68020		p m done	p m done	p m done	4.00	0.00		22/06/2020	Finish
		COR	16294 68418		PRINTING ISSUE	FUTAY SWICH REPAIRING NOM	FUTAY SWICH REPAIRING & sanosor sitting	0.33	0.25		22/06/2020	Finish
		COR	16296 68446		PRINTING PADEL IS NOT WORKING SINCE 15 HINTS	foot s/w faulty	foot s/w repairing done	0.00	0.50		22/06/2020	Finish
10239	BHOSALE DA	COR	16291 1090		drop door problem	drop door problem	drop door problem so valve cleaned work done	0.50	0.00		22/06/2020	Finish
		COR	16299 1090		LUBRICATION PROBLEM	LUBRICATION PROBLEM	LUBRICATION PROBLEM SO PUMP CLEANED WORK DONE	1.00	0.00		22/06/2020	Finish
		COR	16298 68103		STEEM RETURN SLO PROBLEM	STEEM RETURN SLO PROBLEM	STEEM RETURN SLO PROBLEM SO AIR VALVE LOW PRESSER	0.50	0.00		22/06/2020	Finish
		COR	16300 General No		BOILER F OIL DAY TANK LEVAL 5504BOILER	BOILER F OIL DAY TANK LEVAL 5504BOILER	BOILER F OIL DAY TANK LEVAL 5504BOILER GAUGE GLAS	4.00	0.00		22/06/2020	Finish
10287	VERAY KIMA	COR	20923 760227		boiler tube cleaning , scrubber cleaning and carbo boiler tube cleaning , scrubber cleaning	boiler tube cleaning , scrubber cleaning and carbo boiler tube cleaning , scrubber cleaning		12.00	0.00		22/06/2020	Finish

MIS - Parts List: Default, Cause, Action

Date: 17/05/2020 13:55

76 INDIA

Operat	Name	Qty	Part	Facility	Breakdown	Breakdown Causes	Action	Hours	Stops	Expected D	Input Date	Situ
10028	SINGH SANJ	CSR	20920	760237	boiler tube cleaning , scrubber cleaning and carbo	boiler tube cleaning , scrubber cleaning boiler tube cleaning , scrubber cleaning and carbo		6.00	0.00		03/05/2020	Finish

76 INDIA

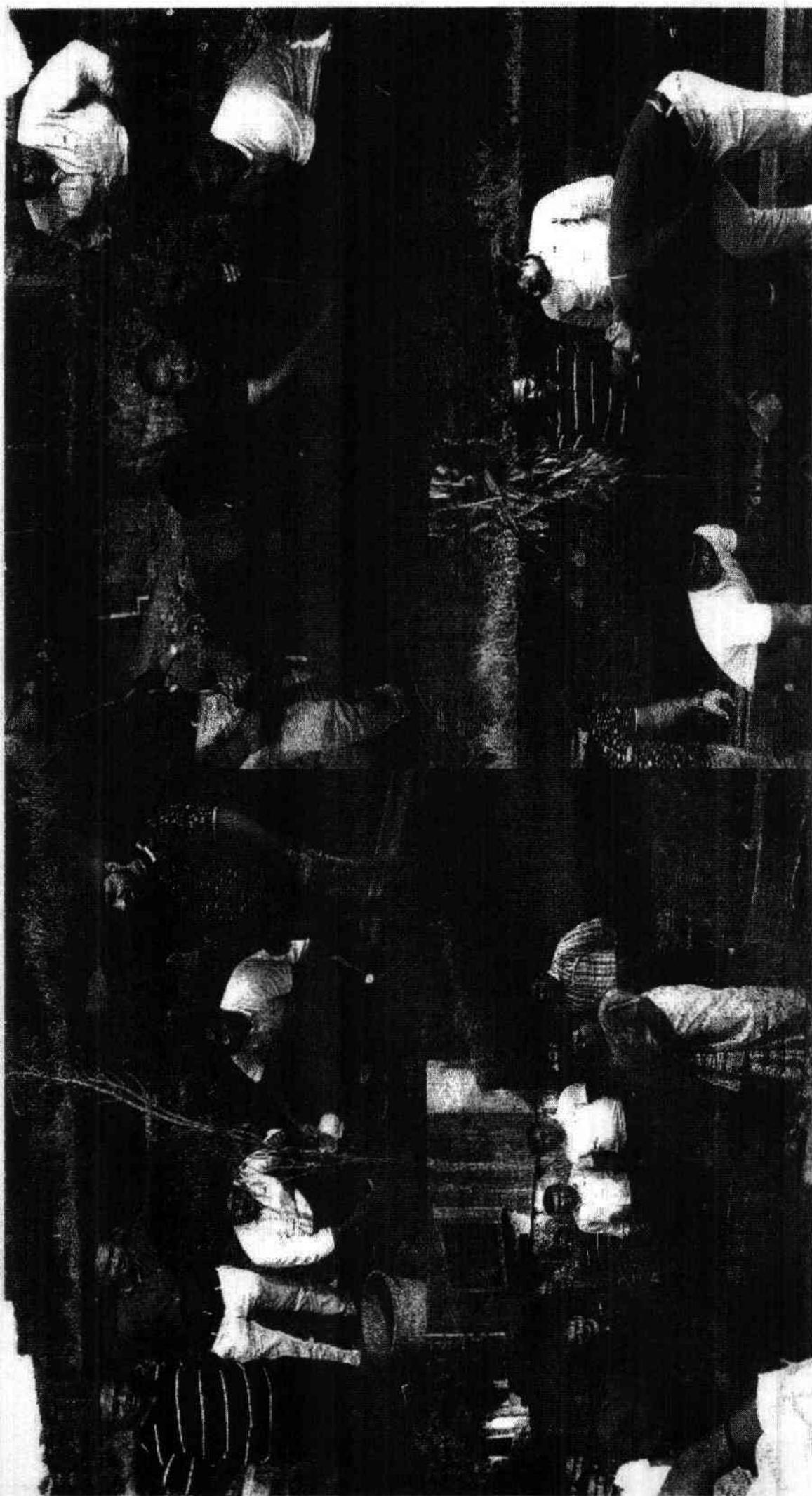
Operat	Name	Qty	Part	Facility	Breakdown	Breakdown Causes	Action	Hours	Steps	Expected D	Input Date	Situ.
10005	PAMAR	KISH	20928	6022	Boiler tube cleaning , scrubber cleaning and carbo boiler tube cleaning , scrubber cleaning boiler tube cleaning , scrubber cleaning and carbo			8.00	0.00	02/02/2020	Finish	
10082	NAME	NITEN	13671	68020	P M DONE	P M DONE	P M DONE	210.00	0.00	02/02/2020	Finish	
			13673	68020	P M DONE	P M DONE ALSO ALL HEATER CHECKED , WATER PUMP CURRE	P M DONE ALSO ALL HEATER CHECKED , WATER PUMP CURRE	130.00	0.00	02/02/2020	Finish	
			13674	68020	P M DONE	P M DONE ALSO ALL HEATER CURRENT CHECKED , WATER PU	P M DONE ALSO ALL HEATER CURRENT CHECKED , WATER PU	130.00	0.00	02/02/2020	Finish	
			13664	68040	CUTTER W/C PROBLEM	CUTTING NOT PROPER	RELIVER PERSON 7PM HAND OVER RUBBER CUTTING M/C PER	0.00	0.67	02/02/2020	Finish	
			13671	68412	P M DONE	P M DONE	P M DONE	110.00	0.00	02/02/2020	Finish	
			13659	68412	betting m/c stop	WIRING AND SSR PROBLEM	RELIVER PERSON 7PM HAND OVER SWINKING M/C NOT WORK	0.00	0.67	02/02/2020	Finish	
10239	BRISGAL	DA	13685	1000	Intermia: hydraulic power pack oil level low	Hydraulic oil top up done	Hydraulic oil top up done	1.83	0.00	02/02/2020	Finish	
			13675	68000	68000 OFF LINE DIS CLEANING WORK	68000 OFF LINE DIS CLEANING WORK	68000 OFF LINE DIS CLEANING WORK DONE	4.00	0.00	02/02/2020	Finish	
			13676	68020	RUBBER LINE 1 VAKUM PUMP AND OTHER CLEANED WORK	RUBBER LINE 1 VAKUM PUMP AND OTHER CLEAN	RUBBER LINE 1 VAKUM PUMP AND OTHER CLEANED WORK DO	1.50	0.00	02/02/2020	Finish	
			13677	68040	RUBBER LINE 2 VAKUM PUMP AND OTHER CLEANED WORK	RUBBER LINE 2 VAKUM PUMP AND STRIK	RUBBER LINE 2 VAKUM PUMP AND OTHER CLEANED WORK DO	1.50	0.00	02/02/2020	Finish	
			13686	68102	Autoclave trolley wheel greasing done	Autoclave trolley wheel greasing done	Autoclave trolley wheel greasing done	2.00	0.00	02/02/2020	Finish	

76 INDIA

MOS - Parts List: Default, Cause, Action

Date: 12/09/2020 13:31

Operat	Name	Qty	Part	Facility	Breakdown	Breakdown Causes	Action	Hours	Stop	Expected D	Input Date	Situ.
10028	SINGH SAMJ	CO8	20825	760227	boiler tube cleaning , scrubber cleaning and carbo boiler tube cleaning , scrubber cleaning boiler tube cleaning , scrubber cleaning and carbo			8.00	0.00		12/01/2020	Finish



Date: 10.11.20

To,
The Sub Regional Officer Maharashtra
Pollution Control Board,
Third Floor, Jog Centre, Mumbai Pune Road,
Wakdevadi, Shivajinagar, Pune — 411003

Reference: Letter dated 25.09.20 submitted to MPCB

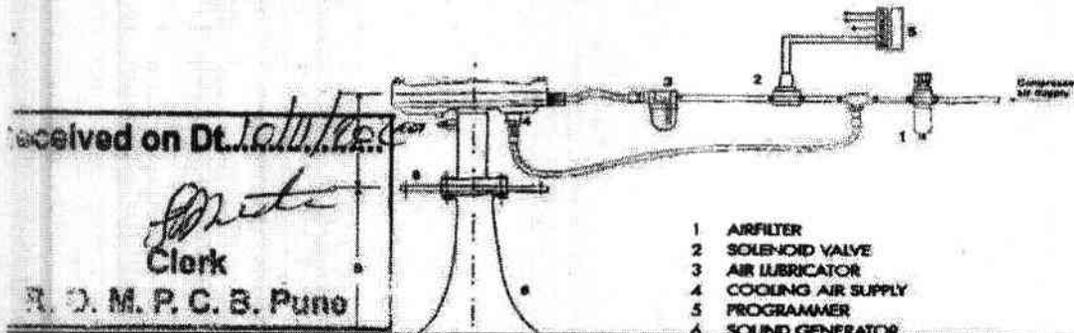
Subject: Compliance report as per visit remarks on September 16, 2020

Dear Sir,

This is with reference to the above mentioned subject, we would like to inform you that the status of the same as under:

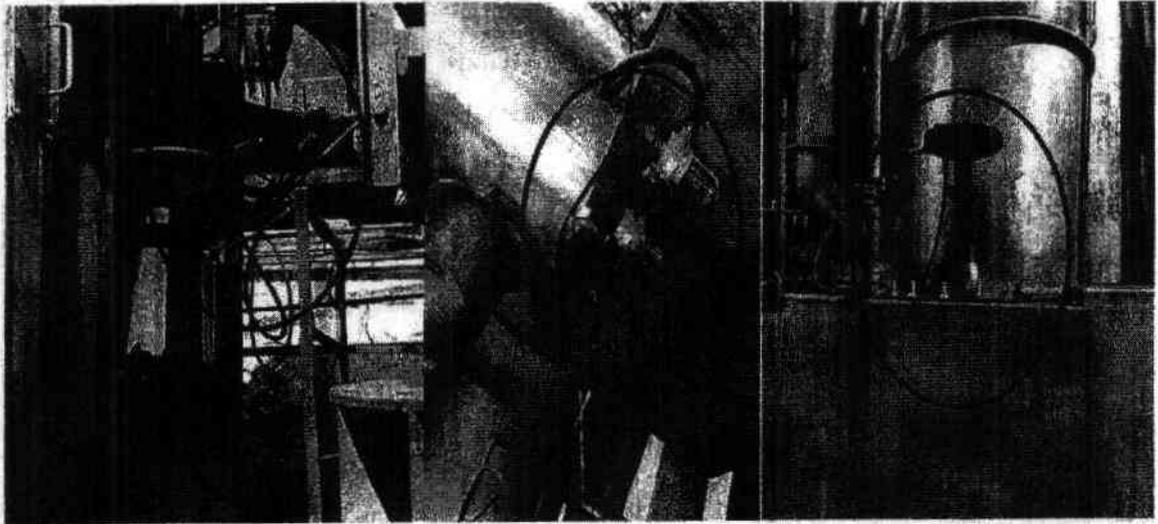
1. We have steam boilers (2 nos, one is in standby) for vulcanization process and the fuel used is furnace oil. For air pollution control, we have provided dust collection system followed by dry scrubber to the boiler and also provided stack of 30 Meters height to the boiler. We are sincerely operating the air pollution control system continuously & also regularly carrying out self-monitoring the stack emission. Also we are take following action on that.
 - A. S.S. Dry type scrubber filter's cleaning schedule revised from monthly to every 15 days. — Done from 5th may 20
 - B. We are cleaning filter's and sending the carbon black to MEPL every two months Done.
 - C. We will modify Dust Collector with Dust Removal Arrangement with two numbers Sonic Horns and one number rotary actuator. 27th Oct 20 —done

Acoustic cleaning is a maintenance method used to remove the buildup of material on surfaces. Acoustic cleaning apparatus, usually built into the material-handling equipment, works by generating powerful sound waves which shake particulates loose from surfaces, reducing the need for manual cleaning. And acoustic cleaner will create a series of very rapid and powerful sound induced pressure fluctuations which are then transmitted into the solid particles of ash, dust, granules or powder. This causes them to move at differing speeds and de - bond from adjoining particles and the surface that they are adhering to. Once they have been separated then the material will fall off due to gravity or it will be carried away by the process gas or air stream. operation the Sonic generators are operated on compressed air and controlled by means of a solenoid valve and a microprocessor based control system. The normal isolation cycle is 10-12 seconds after regular interval, depending on site situation.



Cikautxo India Private Limited

Survey Number 662, Old Pune - Mumbai Highway, Talegaon Dabhade, Taluka Maval,
District Pune-410 506, Maharashtra, India. Phone: 0091-2114-660100;
Fax: 0091-2114-660115 website: www.cikautxo.in CIN: U25199PN2011PTC138415



- D. We change boiler burner flame tube on 20th Sep 20 done
- E. Burner fuel and air ratio frequency are set by third party using analyzer. The schedule has been revised from yearly to Every six-month frequency done from March 20. & 21Sep-20 Done
- F. Boiler internal tube's cleaning carryout every month instead of six months from January 2020. Done
- G. Outside premises and stack area, cleaning daily basis instead of weekly from December,2019 Done

We hereby request you to kindly take a note of the above mentioned points and absolve us from any further legal actions since we are taking enough measures to complete compliance procedures as suggested during your visit to our premises on the aforesaid date.

Kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully,

For **Cikautxo India Private Limited**


Jahnavi Yadav
System Responsible

Encl: Nil

Copy for information & necessary action to:

S.R.O., Pune I & II, Maharashtra Pollution Control Board, Pune



Lab Approved by MoEF, New Delhi. (09-02-2017 to 08-02-2022)
 Lab NABL Accredited - Testing - Chemical Field & Proficiency Testing Provider.
 "Shree", K 3/4, S. No. 10, Erandawane Housing Society, Opposite Deenanath Mangeshkar Hospital, Pune 411 004.
 • Tel.: 020 - 25480202, 25480203, 25480023, 25480033. • Email : kmn@hespl.co.in / md@hespl.co.in • www.hespl.co.in

TEST CERTIFICATE

Page 1 of 2
 HS/LAB/NABL/F/7.8.2.1

CLIENT'S NAME & ADDRESS	REPORT NO.	HS/LAB/AA/3569
M/S G. D. Engineering 5/2, Chandralok Nagari Dahanukar Colony Kothrud Pune 411038 Cikautxo India Pvt. Ltd. Sr.No.:662, Pune-Mumbai Road, Talegaon Dabhade, Pune, Maharashtra-410506	REPORT DATE	06/11/2020
	LAB REFERENCE NO.	HS/LAB/AA/230
	SAMPLING DATE	03/11/2020
	SAMPLE RECEIPT DATE	03/11/2020
	START DATE OF ANALYSIS	04/11/2020
	END DATE OF ANALYSIS	05/11/2020
	SAMPLING REF. / SOP NO.	HS/NABL/Air/15

DETAILS OF SAMPLE	SAMPLING DONE BY	SAMPLE CONTAINER & QUANTITY	NATURE	LOCATION
Stack Emission	Horizon Services	Plastic Bottles and Bags	--	Scrubber

RESULTS

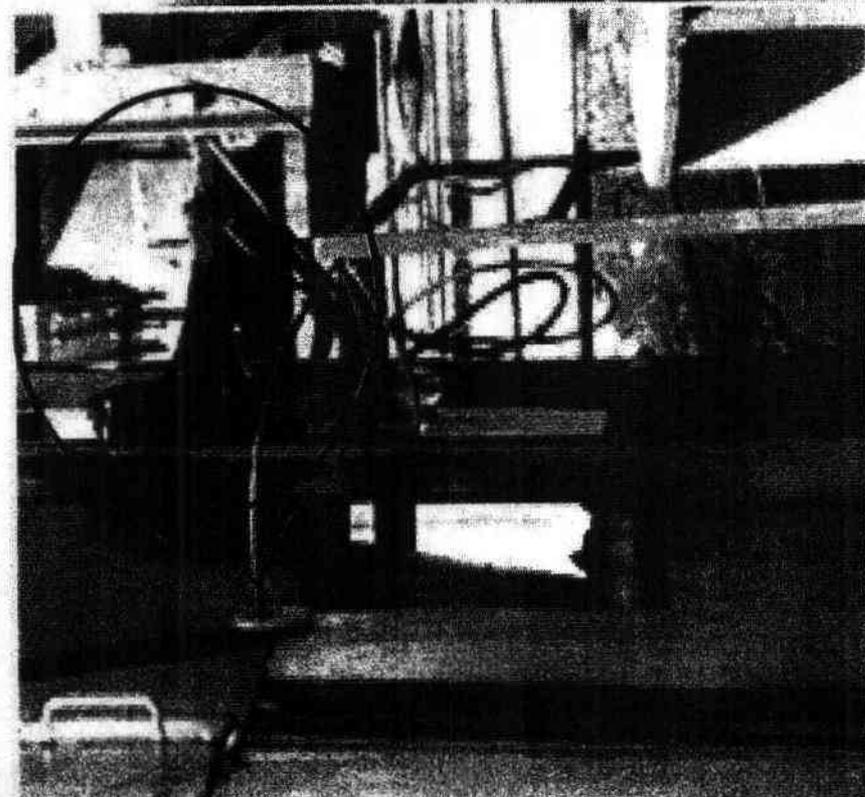
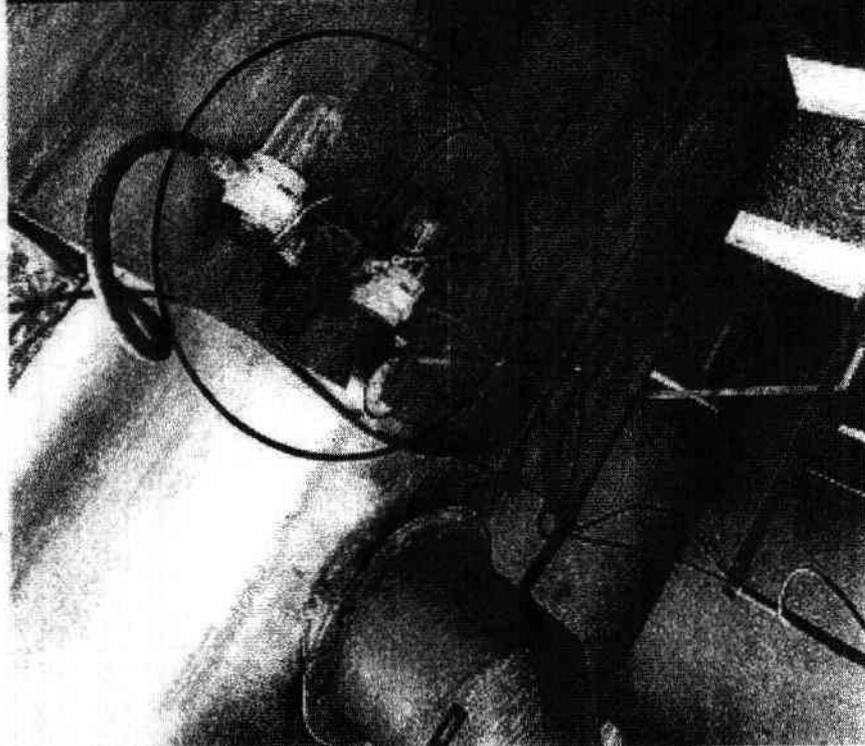
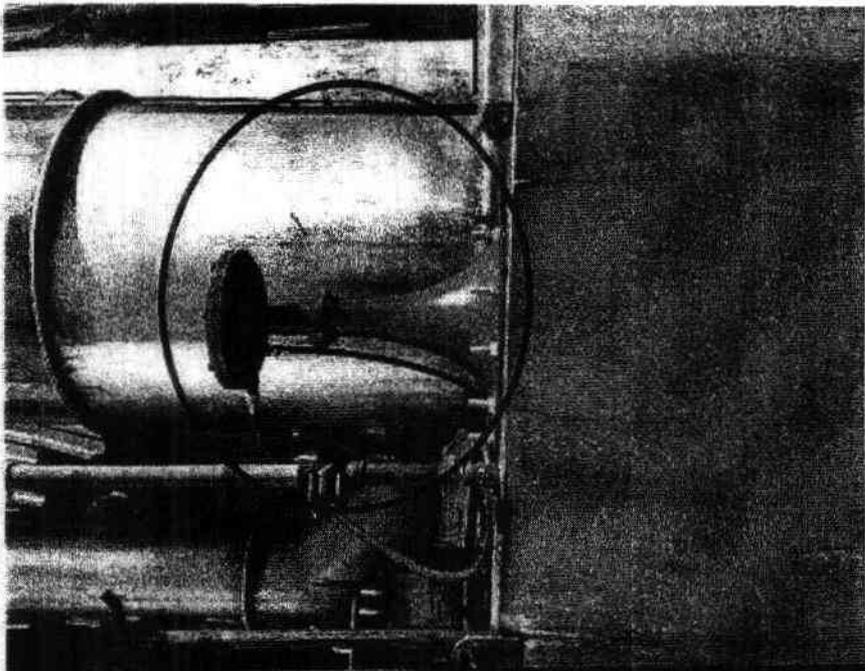
SR. NO.	DESCRIPTION	UNIT	RESULT	LIMITS	TEST METHOD REFERENCE
01	DATE OF SAMPLING	DD/MM/YY	03/11/2020		
02	TEST LOCATION		Scrubber		
03	TIME OF SAMPLING		12:20		
04	MATERIAL OF STACK		MS		
05	STACK HEIGHT (FROM G.L.)	Mtr	--		
06	TYPE OF STACK		Round		
07	FLUE GAS TEMPERATURE	Deg K	360		
08	DIFFERENTIAL PRESSURE	mm WG	2.8		
09	VELOCITY	M/Sec	6.35		
10	DIAMETER OF STACK	M	1.25		
11	STACK AREA	M ²	1.2266		
12	GAS VOLUME	NM ³ /Hr	23209.52		
13	SUSPENDED PARTICULATE MATTER	mg/NM ³	35.28	As per Consent	IS 11255 (Part 1):1985

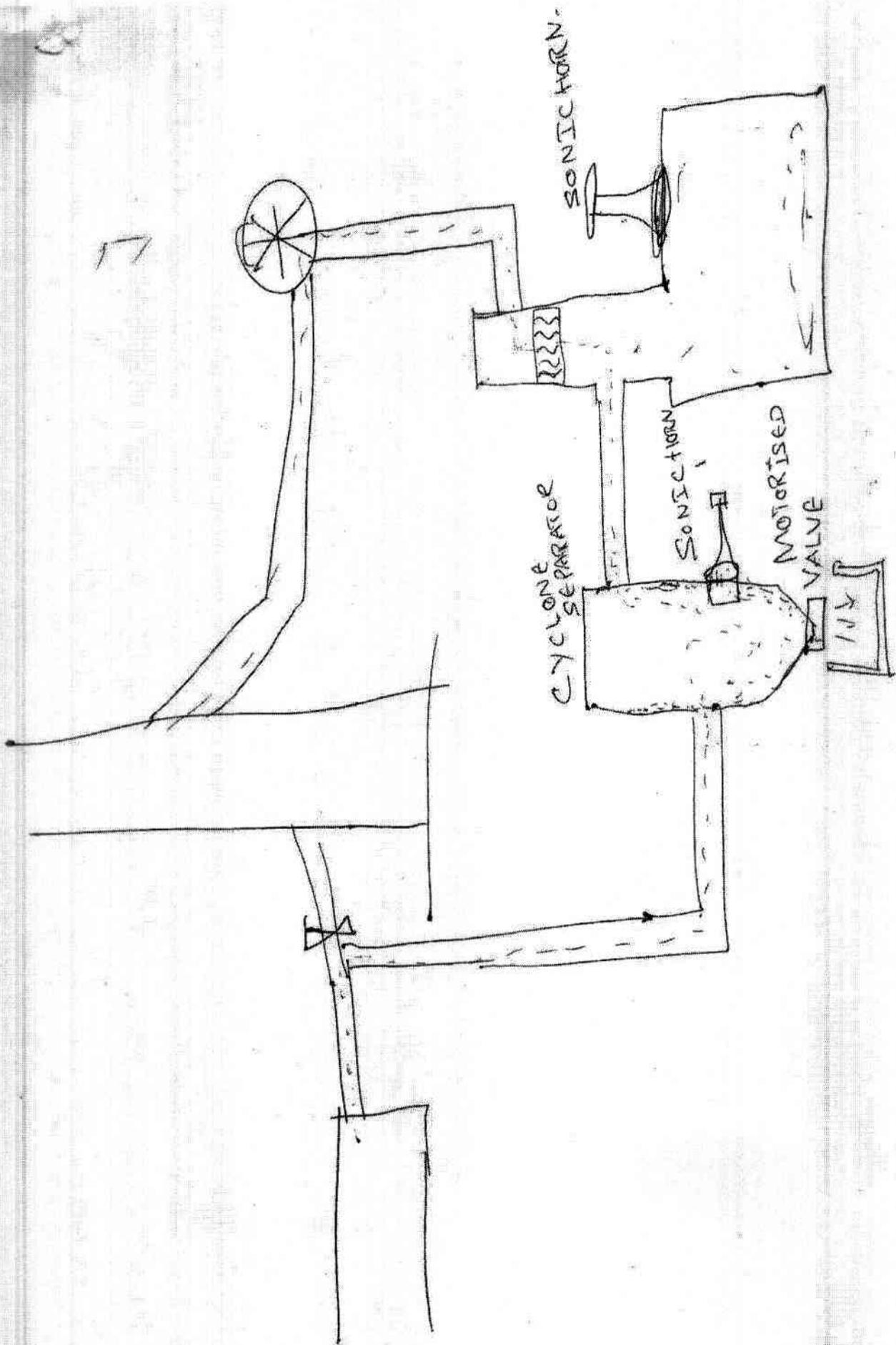
Equipment Used: -1) Stack Monitoring Kit, Sr.No.14-B-85 (Ecotech model)
 Date of Calibration: -24/02/2020 Next Calibration due: -23/02/2021

For HORIZON SERVICES

MANISHA NARGOLKAR
 (Lab Incharge)

****End of Test Report****





Date: 16.2.21

To,

The Sub Regional Officer Maharashtra
Pollution Control Board,
Third Floor, Jog Centre, Mumbai Pune Road,
Wakdewadi, Shivajinagar, Pune — 411003

Reference: Letter dated submitted to MPCB 10.11.20

Subject: Compliance report as per visit remarks on 15th Feb 21

Dear Sir,

This is with reference to the above mentioned subject, we would like to inform you that the status of the same as under:

We have steam boilers (2 nos, one is in standby) for vulcanization process and the fuel used is furnace oil. For air pollution control, we have provided dust collection system followed by dry scrubber to the boiler and also provided stack of 30 Meters height to the boiler. We are sincerely operating the air pollution control system continuously & also regularly carrying out self-monitoring the stack emission. Also we are take following action on that.

- A. We are changing boiler fuel from Furnace oil to LPG Gas in this project - 1. Trail conducted successfully on Dec 20 report is also within MPCB Limit 2. LPG Storage shed work & Pipe line work & legal work in process approximately 1-month required for complete all work. For reference following document attached for your information.
 - Dec-20 Test Report
 - LPG GAS Shed Drg.
- B. Burner fuel and air ratio frequency are set by third party using analyzer. The schedule has been revised from yearly to Every six-month frequency done from March 20. & 21Sep-20 Done
- C. Boiler internal tube's cleaning carryout every 3 month instead of six months from January 2021. Done

We hereby request you to kindly take a note of the above mentioned points and absolve us from any further legal actions since we are taking enough measures to complete compliance procedures as suggested during your visit to our premises on the aforesaid date.

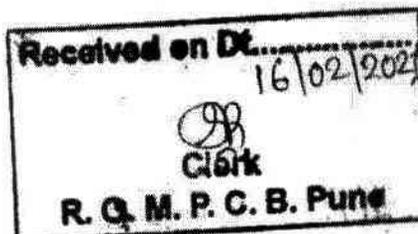
Kindly acknowledge the receipt of the same.

Thanking You,

Yours Faithfully,

For Cikautxo India Private Limited


Mikel Mendibe
Chief Executive Officer & Authorized Signatory



Encl: Nil

Copy for information & necessary action to
S.R.O., Pune & Maharashtra Pollution Control Board, Pune
Survey Number 002, Old Pune Mumbai Highway, Talegaon Dabhade, Taluka Maval,
District Pune-410 506, Maharashtra, India. Phone: 0091-2114-660100;
Fax: 0091-2114-660115 website: www.cikautxo.in CIN: U25199PN2011PTC138415

Cikautxo India Private Limited

GESEC

TEST CERTIFICATE

Report No: GESEC/2020-21/12/	Date of Report	11/12/2020
Client Name and Address: M/s. Cikaubro India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.	Date of Sampling	05/12/2020
	Start Date of Analysis	06/12/2020
	End Date of Analysis	11/12/2020
	Sample Location	IBR Boiler Chimney (Nylon) - LPG gas
	Sample Details	Stack
	Time of Sampling	11:00
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	443	°K	
6.	Differential Pressure	2.8	mmWG	
7.	Velocity	6.37	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	19866.0	NM ³ /Hr	
11.	Particulate Matter	92.0	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	110.0	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	52.44	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	31.0	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	1.2	mg/NM ³	50

Remark(s):

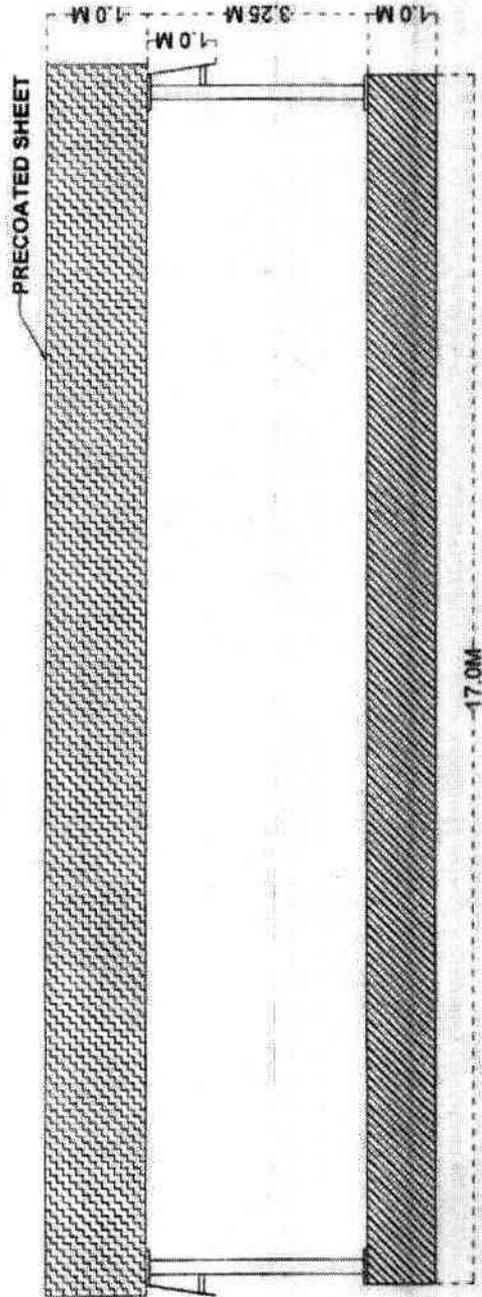
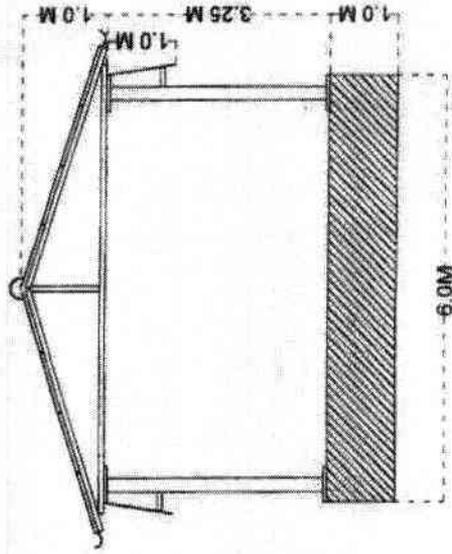
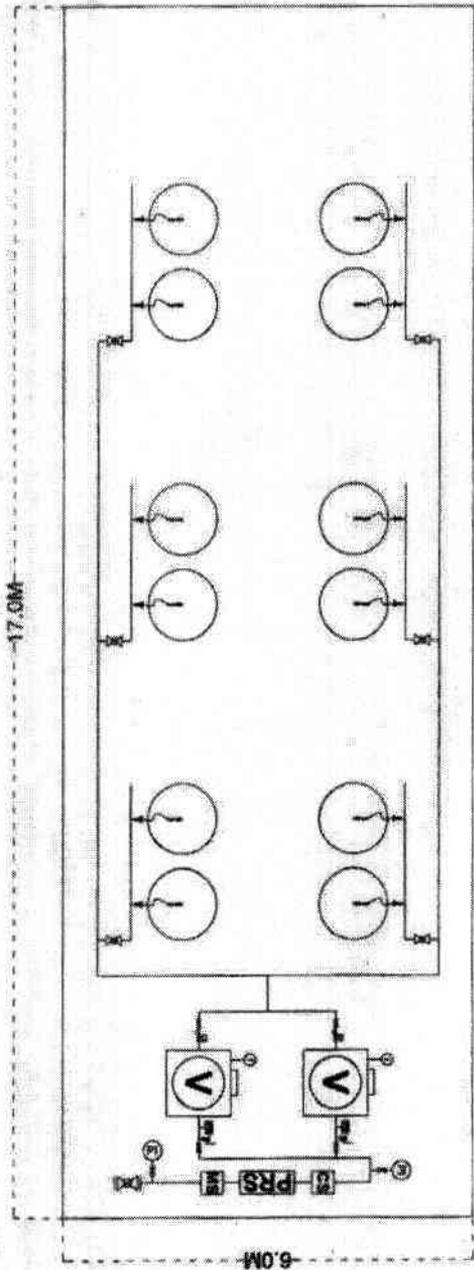
- All above results are well within MPCB Limit.
- N.S.:- Not Specified
- BDL – Below Detectable Limit.

ANALYZED BY-

AUTHORIZED SIGNATORY-

Terms and conditions

1. The report is refer only to the sample tested and not applies to the bulk.
2. The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
3. The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
4. Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
6. MoEF approved Lab by Govt. of India. From date: 09/02/2017 to 08/02/2022.



NOTES:-
ALL DIMENSIONS IN METER.

NO.	DESCRIPTION	ISSUED	CHG.	APPR.	DATE
REVISIONS					
CLIENT: CIKAUTXO INDIA PVT. LTD.,					
TALEGAON					
NO.	DATE	PROPOSED			
DESIGNED	DATE	APPROVED	PROVIDER:		
CHECKED	DATE	APPROVED	KELVIN ENERGY SOLUTIONS,		
APPROVED	DATE	APPROVED	NO. 1, VADGAON,		
SCALE	NO.	NO.	TAL. - GA. DISTRICT & SHED LAYOUT FOR S.A.		
REVISED	NO.	NO.	42500 LPO SYSTEM (MARRA MARRA L.)		
REVISION DATE	NO.	NO.	SHEET		
			1 OF 1		
			REV. NO.		



SUPERHEAT ENGINEERING

S. No.48, H. No. 5/101, Charwadwasti, Wadgaon Budruk, Pune-411041.
E-mail : superheatengg2014@gmail.com Mob. : 9371191902, 7208740946

447

SERVICE REPORT

Customer Cikacetso Indica (P) Ltd. Talegaon.	Report Date : 20/09/20	Report No : HS / 371 / 2020
	No. of Days : 02	Engineer Name : Hemant Sawant.
	In Time : 9:30	Type to Call : E&C/AMC /BR Down / Other
	Out Time : 6:00	
Contact Person : Mr Anand / Mrs Vinay	Burner Make & Model : RCMS 70	
Contact No. : — E Mail : —	Fuel : HSD/LDO/FO/LPG/NG	
OEM Loos Boiler	Application : Tank/PCO/Boiler/Other <u>Boiler</u>	Nozzle : 1 st : 2nd :
Observations & Findings : Burner servicing & flue gas analysis. Also required to blast tube change.		

Intel Pressure at Burner : Seq. Controller : Servomotor Model :

Action Taken : visited the site, water level of boiler is very 40%. so we adjust the level transmitter & set the boiler water level is done.
After fan wheel is fully checked. clean by air & scraping.
Boiler blast tube is right bit bent so we remove the bend side is hammer. Done the

Comments : Service Call Status : Completed/Pending / Awaited For
Boiler flue, gas analysis.

Service Call Charges

Service Call Charges	As per.
Expenses	
Total	

Service Call Charges must be paid of completion or as per WO.
Mode of Payment may be cashier cheque on us
Service Invoice will be sent to you separately.
For more information or clarification consult service manager you can mail your query at superheatengg2014@gmail.com

NAME : SUPERHEAT ENGINEERING
Bank : UNION BANK OF INDIA, (Poud Road)
IFSC : UBIN0549806 Ac : 498801010036461

For SUPERHEAT ENGINEERING

Customer Signature

Name, Designation & Cell No.

* 2110912020

Oil pressure is set 29 kg/cm².

Load	fuel	Air	ACX	O ₂	CO ₂	CO	H-temp	E
30	45.0	20.0	80.0	8.3	8.5	70	194	8
50	52.0	27.0	74.5	7.0	10.6	80	206	9
60	56.0	31.0	67.5	7.6	10.2	86	222	8
70	61.0	35.5	63.6	7.2	10.4	80	230	8
80	65.0	36.5	60.0	7.0	10.6	80	238	8
00	67.0	37.0	59.0	5.5	11.9	80	240	8

Done the flue gas analysis.

For.
Superintendent Eng.
HBT

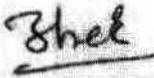
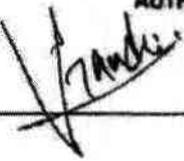
Exhibit "E"

449



Survey No-1405/06, Mayuri Residency, Shop No-16, 2nd Floor, Sanaswadi, Tal-Shirur, Pune-41220
 Mob : 8421365421 / 7028089005 | E-mail: gesec12@gmail.com | www.greenenvirosafe.co.in
 CIN No. : U74900PN2013PTC149666

Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO 45001 : 2018, ISO 9001:2015 Certified Company

TEST CERTIFICATE					
Report No: GESEC/2021-22/09/S227		Date of Report		06/10/2021	
Client Name and Address: M/s. Ckautxo India Pvt. Ltd. S. No. 662, Talegoan Dabhade, Tal- Maval, Dist- Pune.		Date of Sampling		30/09/2021	
		Start Date of Analysis		01/10/2021	
		End Date of Analysis		06/10/2021	
		Sample Location		IBR Boiler Chimney (Nylon)	
		Sample Details		Stack	
		Time of Sampling		12:10	
Sample Collected By		Shlok Consultancy Services			
Source Emission Analysis Report					
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent	
1.	Material of Stack	M.S	--		
2.	Stack Height	30	Mtr.		
3.	Type of Stack	Trapezoid	--		
4.	Sampling Duration	30	Min.		
5.	Flue Gas Temperature	387	°K		
6.	Differential Pressure	4.5	mmWG		
7.	Velocity	7.92	M/s		
8.	Dimensions of Stack	1.25	Mtr.		
9.	Stack Area	1.2265	M ²		
10.	Gas Volume	26945.37	NM ³ /Hr		
11.	Particulate Matter	55.10	mg/NM ³	≤ 150	
12.	Sulphur Dioxide (SO ₂)	10.3	mg/NM ³	N.S	
13.	Sulphur Dioxide (SO ₂)	0.66	Kg/day	≤ 186	
14.	Oxide of Nitrogen (NO _x)	21.6	mg/NM ³	50	
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S	
16.	Oxygen	20.3	%	-	
16.	Acid Mist	1.9	mg/NM ³	50	
Remark(s): > All above results are well within MPCB Limit. > N.S.: - Not Specified > BDL – Below Detectable Limit.					
ANALYZED BY-		AUTHORIZED SIGNATORY-			
					
					

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. From date. 09/02/2017 to 06/02/2022.



Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2021/22/07/2280	Date of Report	07/07/2021
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.	Date of Sampling	01/07/2021
	Start Date of Analysis	02/07/2021
	End Date of Analysis	07/07/2021
	Sample Location	IBR Boiler Chimney (Nylon)
	Sample Details	Stack
	Time of Sampling	10:48
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

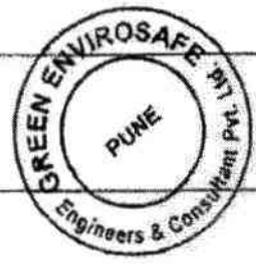
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	35	Min.	
5.	Flue Gas Temperature	450	°K	
6.	Differential Pressure	3.2	mmWG	
7.	Velocity	7.20	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	21071.8	NM ³ /Hr	
11.	Particulate Matter	59.3	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	36.5	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	4.13	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	18.4	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Oxygen	10.2	%	--
17.	Acid Mist	2.1	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL - Below Detectable Limit.

ANALYZED BY-

Shree



AUTHORIZED SIGNATORY-

Pande

Terms and conditions

1. The report is refer only to the sample tested and not applies to the bulk.
2. The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
3. The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
4. Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
6. MoEF approved Lab by Govt. of India. From date, 09/02/2017 to 08/02/2022.



Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2021-22/05/1192	Date of Report	05/06/2021
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, Talegoan Dabhade, Tal- Maval, Dist- Pune.	Date of Sampling	31/05/2021
	Start Date of Analysis	01/06/2021
	End Date of Analysis	05/06/2021
	Sample Location	Boiler Stack
	Sample Details	Stack
	Time of Sampling	13:00
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	35	Min.	
5.	Flue Gas Temperature	452	°K	
6.	Differential Pressure	2.13	mmWG	
7.	Velocity	5.89	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	17153.54	NM ³ /Hr	
11.	Particulate Matter	74.6	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	28.9	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	11.89	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	34.6	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Oxygen	19.5	%	--
17.	Acid Mist	4.5	mg/NM ³	50

Remark(s): All above results are well within MPCB Limit.

- N.S.: - Not Specified
- BDL - Below Detectable Limit.

ANALYZED BY-

Alkha



AUTHORIZED SIGNATORY-

Hande

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory. GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. From date. 09/02/2017 to 08/02/2022.

**GREEN ENVIROSAFE**

Engineers & Consultant Pvt. Ltd.

Survey No-1406/06, Mayuri Residency, Shop No-16, 2nd Floor, Sanaswadi, Tal-Shirur, Pune-412202

Mob + 9545084620 | E-mail: gesec12@gmail.com | www.greenenvirosafe.co.in

CIN No : U74900PN2013PTC149866

452

Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2021-22/04/0478	Date of Report	06/05/2021
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.	Date of Sampling	29/04/2021
	Start Date of Analysis	30/04/2021
	End Date of Analysis	06/05/2021
	Sample Location	IBR Boiler Chimney (Nylon)
	Sample Details	Stack
	Time of Sampling	10:48
Sample Collected By	Shlok Consultancy Services	

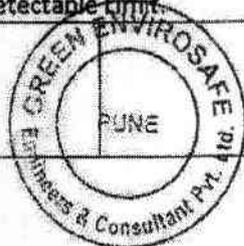
Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	-	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	-	
4.	Sampling Duration	35	Min.	
5.	Flue Gas Temperature	413	°K	
6.	Differential Pressure	2.6	mmWG	
7.	Velocity	6.22	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	19826.45	NM ³ /Hr	
11.	Particulate Matter	100.3	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	102.6	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	48.82	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	30.6	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Oxygen	14.7	%	-
17.	Acid Mist	4.3	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL - Below Detectable Limit.

ANALYZED BY-

Atalhs

AUTHORIZED SIGNATORY-

*P. Parde***Terms and conditions**

1. The report is refer only to the sample tested and not applies to the bulk.
2. The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
3. The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
4. Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
6. MoEF approved lab by Govt. of India. From date. 09/02/2017 to 08/02/2022.



Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17028:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2020-21/03/7958	Date of Report	30/03/2021
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, Talegoan Dabhade, Tal- Maval, Dist- Pune.	Date of Sampling	22/03/2021
	Start Date of Analysis	24/03/2021
	End Date of Analysis	30/03/2021
	Sample Location	IBR Boiler Chimney (Nylon)
	Sample Details	Stack
	Time of Sampling	12:30
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	360	°K	
6.	Differential Pressure	4.5	mmWG	
7.	Velocity	6.83	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	24854.41	NM ³ /Hr	
11.	Particulate Matter	53.60	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	9.2	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	0.54	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	19.6	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50

Remark(s):

- > All above results are well within MPCB Limit.
- > N.S.: - Not Specified
- > BDL - Below Detectable Limit.

ANALYZED BY-

[Signature]



AUTHORIZED SIGNATORY-

[Signature]

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. From date, 09/02/2017 to 08/02/2022.

GESEC

TEST CERTIFICATE

Report No: GESEC/2020-21/12/	Date of Report	11/12/2020
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.	Date of Sampling	05/12/2020
	Start Date of Analysis	06/12/2020
	End Date of Analysis	11/12/2020
	Sample Location	IBR Boiler Chimney (Nylon) - LPG gas
	Sample Details	Stack
	Time of Sampling	11:00
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	443	°K	
6.	Differential Pressure	2.8	mmWG	
7.	Velocity	6.37	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	19866.0	NM ³ /Hr	
11.	Particulate Matter	92.0	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	110.0	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	52.44	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	31.0	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	1.2	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL – Below Detectable Limit.

ANALYZED BY-**AUTHORIZED SIGNATORY-****Terms and conditions**

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. From date. 09/02/2017 to 08/02/2022.



Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2020-21/09/2494	Date of Report	26/09/2020
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.	Date of Sampling	16/09/2020
	Start Date of Analysis	17/09/2020
	End Date of Analysis	26/09/2020
	Sample Location	IBR Boiler Chimney (Nylon)
	Sample Details	Stack
	Time of Sampling	14:00
Sample Collected By	Shlok Consultancy Services	

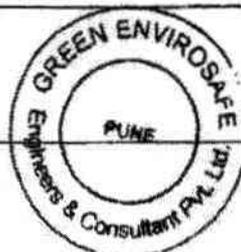
Source Emission Analysis Report

Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	418	°K	
6.	Differential Pressure	2.1	mmWG	
7.	Velocity	5.58	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	17839.98	NM ³ /Hr	
11.	Particulate Matter	96.5	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	122.9	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	52.62	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	34.13	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	1.4	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL - Below Detectable Limit.

ANALYZED BY-

Shlok

AUTHORIZED SIGNATORY-

*Patel***Terms and conditions**

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. From date. 09/02/2017 to 08/02/2022.



TEST CERTIFICATE				
Report No: GESEC/2019-20/11/7522		Date of Report	29/11/2019	
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.		Date of Sampling	28/11/2019	
		Start Date of Analysis	28/11/2019	
		End Date of Analysis	29/11/2019	
		Sample Location	IBR Boiler Chimney (Nylon)	
		Sample Details	Stack	
		Time of Sampling	11:05	
Sample Collected By		Shlok Consultancy Services		
Source Emission Analysis Report				
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	358	°K	
6.	Differential Pressure	4.5	mmWG	
7.	Velocity	7.62	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	28015.48	NM ³ /Hr	
11.	Particulate Matter	68.5	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	28.6	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	19.22	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	17.5	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50
Remark(s):				
<ul style="list-style-type: none"> ➤ All above results are well within MPCB Limit. ➤ N.S.: - Not Specified ➤ BDL – Below Detectable Limit. 				
ANALYZED BY-		AUTHORIZED SIGNATORY-		

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. From date. 09/02/2017 to 08/02/2022.



Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE				
Report No: GESEC/2019-20/09/6008		Date of Report		27/09/2019
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.		Date of Sampling		21/09/2019
		Start Date of Analysis		22/09/2019
		End Date of Analysis		27/09/2019
		Sample Location		IBR Boiler Chimney (Nylon)
		Sample Details		Stack
		Time of Sampling		12:55
Sample Collected By		Green EnviroSafe Engineers & Consultant Pvt. Ltd, Pune		
Source Emission Analysis Report				
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	426	°K	
6.	Differential Pressure	2.1	mmWG	
7.	Velocity	5.67	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	17544.38	NM ³ /Hr	
11.	Particulate Matter	48.5	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	6.56	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	2.76	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	18.9	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50
Remark(s): > All above results are well within MPCB Limit. > N.S.: - Not Specified > BDL -- Below Detectable Limit.				
ANALYZED BY-		AUTHORIZED SIGNATORY-		

Terms and conditions

- The report is refer only to the sample tested and not applies to the bulk.
- The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
- The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
- Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
- We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
- MoEF approved Lab by Govt. of India. From date. 09/02/2017 to 08/02/2022.



TEST CERTIFICATE

Report No: GESEC/2019-20/05/769	Date of Report	15/05/2019
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, TalegoanDabhade, Tal- Maval, Dist- Pune.	Date of Sampling	13/05/2019
	Start Date of Analysis	13/05/2019
	End Date of Analysis	15/05/2019
	Sample Location	IBR Boiler Chimney (Nylon)
	Sample Details	Stack
	Time of Sampling	13:00
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

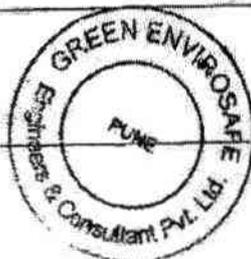
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	378	^o K	
6.	Differential Pressure	4.0	mmWG	
7.	Velocity	7.3	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	25704.99	NM ³ /Hr	
11.	Particulate Matter	56.4	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	10.2	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	6.2	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	12.3	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL – Below Detectable Limit.

ANALYZED BY-

Shelkar



AUTHORIZED SIGNATORY-

Handwritten signature

Terms and conditions

1. The report is refer only to the sample tested and not applies to the bulk.
2. The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
3. The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
4. Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.
6. MoEF approved Lab by Govt. of India. From date. 09/02/2017 to 08/02/2022.



Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2018-19/03/6936	Date of Report	28/03/2019
Client Name and Address: M/s. Cikautxo India Pvt. Ltd. S. No. 662, Talegoan Dabhade, Tal- Maval, Dist- Pune.	Date of Sampling	21/03/2019
	Start Date of Analysis	22/03/2019
	End Date of Analysis	28/03/2019
	Sample Location	IBR Boiler Chimney (Nylon)
	Sample Details	Stack
	Time of Sampling	12:30
Sample Collected By	Shlok Consultancy Services	

Source Emission Analysis Report

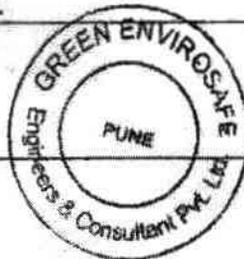
Sr. No.	Parameter	Result	Unit(s)	Limits As Per MPCB Consent
1.	Material of Stack	M.S	--	
2.	Stack Height	30	Mtr.	
3.	Type of Stack	Trapezoid	--	
4.	Sampling Duration	30	Min.	
5.	Flue Gas Temperature	365	°K	
6.	Differential Pressure	4.4	mmWG	
7.	Velocity	7.61	M/s	
8.	Dimensions of Stack	1.25	Mtr.	
9.	Stack Area	1.2265	M ²	
10.	Gas Volume	27435.5	NM ³ /Hr	
11.	Particulate Matter	52.62	mg/NM ³	≤ 150
12.	Sulphur Dioxide (SO ₂)	9.3	mg/NM ³	N.S
13.	Sulphur Dioxide (SO ₂)	6.12	Kg/day	≤ 186
14.	Oxide of Nitrogen (NO _x)	14.2	mg/NM ³	50
15.	Ammonia (NH ₃)	BDL	µg/M ³	N.S
16.	Acid Mist	BDL	mg/NM ³	50

Remark(s):

- All above results are well within MPCB Limit.
- N.S.: - Not Specified
- BDL - Below Detectable Limit.

ANALYZED BY-

mebatil



AUTHORIZED SIGNATORY-

F. J. J. J.

Terms and conditions

1. The report is refer only to the sample tested and not applies to the bulk.
2. The results shown in this test report may differ based on various factors including temperature, humidity, pressure, retention time etc.
3. The test report cannot be reproduced wholly or in part and cannot be used for promotional or publicity purpose without the written consent of laboratory, GESEC.
4. Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not reveal to third party unless required by the statutory or legal requirement.